



DRAFT CIVIL LIST

OF

**MEMBERS OF THE ODISHA SUPERIOR JUDICIAL SERVICE &
ODISHA JUDICIAL SERVICE**

(CORRECTED UP TO MAY, 2020)

**PUBLISHED UNDER THE AUTHORITY OF
THE HIGH COURT OF JUDICATURE, ORISSA, CUTTACK**

NOTE

**Mistakes, if any, may please be reported
to the Special Officer (Administration),
Orissa High Court, Cuttack**

PART-III
OFFICERS IN THE CADRE OF DISTRICT JUDGES
TOTAL CADRE STRENGTH : 238
SCALE OF PAY

| | | |
|-------------------------------------|---|---|
| Entry Level – (154 posts) | : | Rs. 51,550-1230-58,930-1380-63,070/- |
| Selection Grade- (60 posts) | : | Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/- |
| Super-time Scale- (24 posts) | : | Rs. 70,290-1540-76,450/- |

Permanent – 238

| | | | |
|-----|---|---|-----------|
| (a) | District & Sessions Judge | : | 30 |
| (b) | Addl. District & Sessions Judge | : | 75 |
| (c) | A.D.J-cum- Special Court under POCSO Act | : | 24 |
| (c) | Addl. District Judge-cum-Special Judge (CBI) | : | 05 |
| (d) | Addl. District Judge-cum-Special Judge (Vig.) | : | 14 |
| (e) | Addl. District Judge-cum-Addl. Special Judge (Vig.) | : | 03 |
| (f) | Judge, Family Court | : | 29 |
| (g) | Special Posts | : | 48 |
| (h) | Leave Reserve | : | 10 |

238

| | | | |
|-----|--|--------|--|
| 1. | Registrar General, Orissa High Court, Cuttack | 21. | Registrar (S.A.T.), Bhubaneswar |
| 2. | Registrar (Judicial), Orissa High Court, Cuttack | 22. | Legal Advisor, State Vigilance Organisation, Cuttack |
| 3. | Registrar (I & E), Orissa High Court, Cuttack | 23. | P.O. (Member), Co-operative Tribunal, Bhubaneswar |
| 4. | Principal Secretary to Government, Law Department, Bhubaneswar | 24. | IIInd Judicial Member, Sales Tax Tribunal, Cuttack |
| 5. | Legal Remembrancer, Law Department, Bhubaneswar | 25. | Director, Odisha Judicial Academy, Cuttack |
| 6. | Ist Additional Legal Remembrancer, Law Department, Bhubaneswar | 26. | Special Judge, Special Court, Cuttack |
| 7. | Presiding Officer, Industrial Tribunal, Bhubaneswar | 27. | Special Judge, Special Court, Bhubaneswar |
| 8. | Chairman, Sales Tax Tribunal, Cuttack | 28. | Authorised Officer, Special Court, Cuttack |
| 9. | Commissioner, Hindu Religious Endowments, BBSR | 29. | Authorised Officer, Special Court, Bhubaneswar |
| 10. | Member, State Transport Appellate Tribunal, Cuttack | 30. | Registrar (Vigilance), Orissa High Court, Cuttack |
| 11. | P.O., State Education Tribunal, Bhubaneswar | 31. | Registrar (Admn.), Orissa High Court, Cuttack |
| 12. | Director of Public Prosecutions, Odisha, Bhubaneswar | 32. | Secretary, Juvenil Justice Committee, OHC, Cuttack |
| 13. | Chairman, Arbitration Tribunal, Bhubaneswar | 33. | Co-ordinator, Arbitration Centre, OHC, Cuttack |
| 14. | IIInd Motor Accident Claims Tribunal (N.D.), Sambalpur | 34-37. | Designated Court under O.P.I.D. Act, 2011 at Cuttack /Berhampur / Balasore / Sambalpur |
| 15. | IIInd Motor Accident Claims Tribunal (S.D.), Berhampur | 38-40. | Special Court under S.C & S.T. (PoA) Act at Cuttack / Balasore / Bolangir |
| 16. | Member-Secretary, Legal Services Authority, Cuttack | 41. | Member Secretary, State Court Management System, Orissa High Court, Cuttack |
| 17. | IIInd Additional L.R., Law Department, Bhubaneswar | 42. | OSD (Vigilance), Orissa High Court, Cuttack |
| 18. | Addl. Secretary (Judl.), Law Deptt. Bhubaneswar | 43. | Addl. Director, OJA, Cuttack |
| 19. | P.O., Industrial Tribunal, Rourkela | 44-46 | LAR & R Authorities, Cuttack, Berhampur & Sambalpur |
| 20. | 1 st Judicial Member, Sales Tax Tribunal, Cuttack | 47 | Full Time Secretary, H.C.L.S.C. |
| | | 48 | Director of Prosecutions, Lokayukta, Odisha |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

DRAFT CIVIL LIST - DISTRICT JUDGE CADRE

| | | | | | | |
|----|--|--|--------------------------|--------------------------|--|--|
| 1. | Shri Satya Narayan Mishra , B.Sc. LL.B Sonepur Sonepur | 16.07.1968 31.07.2026 31.07.2028 | 08.12.2008 08.12.2008 | 08.12.2008 07.12.2010 | Registrar General, Orissa High Court, Cuttack (ST) 02.03.2020 | |
| 2. | Shri Goutam Sharma M.A. LL.B Sundargarh Sundargarh | 05.07.1973 31.07.2031 31.07.2033 | 08.12.2008 08.12.2008 | 08.12.2008 07.12.2010 | Presiding Officer, Industrial Tribunal, Bhubaneswar (ST) 18.12.2019 | |
| 3. | Shri Biranchi Narayan Mohanty , B.A. LL.B Cuttack Cuttack | 18.06.1968 30.06.2026 30.06.2028 | 08.12.2008 08.12.2008 | 08.12.2008 07.12.2010 | Presiding Officer, State Education Tribunal, Bhubaneswar (ST) 01.07.2017 | |
| 4. | Shri Radha Krishna Pattanaik , B.Sc (Hons) LL.B Cuttack | 25.10.1970 31.10.2028 31.10.2030 | 28.12.2009 28.12.2009 | 28.12.2009 28.12.2011 | Chairman, Odisha Sales Tax Tribunal, Cuttack (ST) 16.11.2018/ 19.11.2018/ 02.03.2020 | |
| 5. | Shri Sashikanta Mishra , M.A. LL.B., Cuttack | 17.01.1967 31.01.2025 31.01.2027 | 28.12.2009 28.12.2009 | 28.12.2009 28.12.2011 | Principal Secretary, Law Department, Odisha, Bhubaneswar (ST) 04.07.2018 | |
| 6. | Smt. Suchismita Misra , B.Sc. LL.M Cuttack | 14.07.1961 31.07.2019 31.07.2021 | 02.01.1985 02.01.1985 | 09.04.2010 08.04.2012 | Presiding Officer (Member), Co- operative Tribunal, Odisha, Bhubaneswar (ST) 02.03.2020 | |
| 7. | Shri Malaya Ranjan Dash , M.Sc., LL.B Cuttack Cuttack | 05.04.1973 30.04.2031 30.04.2033 | 15.12.2010 15.12.2010 | 15.12.2010 14.12.2012 | Dist. & Sessions Judge, Dhenkanal (ST) 05.07.2019 | |
| 8. | Shri Hiranmaya Bisoi B.A. LL.B Cuttack / Bhubaneswar | 18.10.1971 31.10.2029 31.10.2031 | 15.12.2010 15.12.2010 | 15.12.2010 14.12.2012 | Dist. & Sessions Judge, Balasore (ST) 18.12.2019 | |
| 9. | Shri Bikram Keshari Pattnayak , B.A LL.B Khurda / Bhubaneswar | 07.01.1971 31.01.2029 31.01.2031 | 15.12.2010 15.12.2010 | 15.12.2010 14.12.2012 | Presiding Officer, Industrial Tribunal, Rourkela (ST) 02.03.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 10. | Shri Gopal Chandra Patnaik , B.Com, LL.B Koraput Jeypore | 09.05.1960 31.05.2018 31.05.2020 | 15.11.1988 15.11.1988 | 11.03.2011 10.03.2013 | Dist. & Sessions Judge, Nayagarh (ST) 15.11.2018 | |
| 11. | Shri Gopal Chandra Behera , B.A. LL.B Bolangir/ Bolangir | 25.05.1967 31.05.2025 31.05.2027 | 15.12.2010 15.12.2010 | 15.12.2010 14.12.2012 | Special Judge, (C.B.I), Court No.I, Bhubaneswar (ST) 04.07.2018/ 29.10.2018 | |
| 12. | Shri Gourishankar Satapathy , B.Sc. LL.B Bolangir / Sonapur | 25.04.1972 30.04.2030 30.04.2032 | 26.12.2011 26.12.2011 | 26.12.2011 25.12.2013 | Director, Odisha Judicial Academy, Cuttack (ST) 02.07.2018 | |
| 13. | Shri Asanta Kumar Das , B.com, LL.B Kendrapara / Cuttack | 06.05.1974 31.05.2032 31.05.2034 | 03.08.2012 03.08.2012 | 03.08.2012 02.08.2014 | Dist. & Sessions Judge, Angul (ST) 15.11.2018 | |
| 14. | Shri Shishir Kumar Rath , B.Sc. LL.B Sambalpur / Deogarh | 16.12.1963 31.12.2021 31.12.2023 | 01.06.1990 01.06.1990 | 16.01.2012 15.01.2014 | Dist. & Sessions Judge, Bhadrak (ST) 27.11.2019 | |
| 15. | Shri Biswajit Das M.A. LL.B Kalahandi Dharamgarh | 03.12.1973 31.12.2031 31.12.2033 | 03.08.2012 03.08.2012 | 03.08.2012 02.08.2014 | Dist. & Sessions Judge, Gajapati, Paralakhemundi (ST) 17.01.2019 | |
| 16. | Shri Manas Ranjan Barik , M.A. LL.B Kendrapara / Khurda | 07.03.1975 31.03.2033 31.03.2035 | 03.08.2012 03.08.2012 | 03.08.2012 02.08.2014 | Special Judge (C.B.I), Court No.II, Bhubaneswar (ST) 02.01.2019/ 18.12.2019 | |
| 17. | Shri Krushna Chandra Rath , M.A. LL.M Puri/ Puri | 24.05.1960 31.05.2018 31.05.2020 | 01.06.1990 01.06.1990 | 26.12.2011 25.12.2013 | Special Judge, Special Court, Bhubaneswar (ST) 17.07.2017 | |
| 18. | Shri Surya Prakash Kar , M.A. LL.M Cuttack/ OHC, Cuttack | 20.06.1972 30.06.2030 30.06.2032 | 27.05.2013 27.05.2013 | 27.05.2013 26.05.2015 | Judge, Family Court, Khurda (ST) 02.01.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 19. | Shri Sudipta Acharya LL.B Cuttack | 21.04.1970 30.04.2028 30.04.2030 | 27.05.2013 27.05.2013 | 27.05.2013 26.05.2015 | Dist. & Sessions Judge, Deogarh (ST) 09.08.2019 | |
| 20. | Shri Lokanath Mohapatra, M.A. LL.M Cuttack/ Cuttack | 03.06.1964 30.06.2022 30.06.2024 | 01.06.1990 01.06.1990 | 28.01.2013 27.01.2015 | Dist. & Sessions Judge, Khurda at Bhubaneswar (ST) 02.07.2018/ 29.10.2018/ 18.12.2019 | |
| 21. | Shri Ram Shankar Hota, B.A LL.B Subarnapur/ Sonapur | 08.05.1971 31.05.2029 31.05.2031 | 27.05.2013 27.05.2013 | 27.05.2013 26.05.2015 | Dist. & Sessions Judge, Ganjam, Berhampur (ST) 29.11.2019 | |
| 22. | Shri Bidyut Kumar Mishra, M.Phil, LL.B Bolangir Bolangir | 01.05.1968 30.04.2026 30.04.2028 | 27.05.2013 27.05.2013 | 27.05.2013 26.05.2015 | Dist. & Sessions Judge, Puri (SG) 20.04.2019 | |
| 23. | Shri Asim Kumar Dalbehera, M.A., LL.M Deogarh Rourkela | 29.10.1968 31.10.2026 31.10.2028 | 27.05.2013 27.05.2013 | 27.05.2013 26.05.2015 | 1 st Judicial Member, Sales Tax Tribunal, Cuttack (SG) 08.11.2019 | |
| 24. | Shri Ambuja Mohan Das, M.A. LL.B Dhenkanal Cuttack | 08.10.1961 31.10.2019 31.10.2021 | 16.02.1987 16.02.1987 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | L.R-cum-Special Secretary, Law Department, Bhubaneswar (SG) 20.04.2019/ 25.10.2019 | |
| 25. | Shri Manas Kumar Mishra, LL.B Puri Puri | 23.05.1960 31.05.2018 31.05.2020 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Director, Public Prosecutions, Odisha, Bhubaneswar (SG) 11.02.2019 | |
| 26. | Dr. Radha Kanta Mishra, B.Sc (Hons) LL.M Ph. D (Law) Ganjam No Practice at Bar | 01.05.1962 30.04.2020 30.04.2022 | 07.02.1985 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Special Judge, Special Court, Cuttack (SG) 01.08.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 27. | Shri Sovan Kumar Dash , M.Com LL.B Balasore Balasore | 12.02.1961 28.02.2019 28.02.2021 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Judge, Family court, Nabarangpur (SG) 27.11.2019 | |
| 28. | Shri Raj Kumar Sahu , M.Sc, LL.M Keonjhar | 14.06.1961 30.06.2019 30.06.2021 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Cuttack (SG) 25.11.2019 | |
| 29. | Shri Chittaranjan Mohapatra , M.A. LL.M Cuttack Cuttack | 07.07.1963 31.07.2021 31.07.2023 | 01.06.1990 01.06.1990 | 27.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Commissioner of Endowment, Bhubaneswar(SG) 05.08.2019 | |
| 30. | Shri Arabinda Kumar Guru , B.A. LL.B Sambalpur No Practice at Bar | 20.01.1961 31.01.2019 31.01.2021 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Dist. & Sessions Judge, Boudh (SG) 04.07.2018 | |
| 31. | Shri Tara Prasad Rath , B.Sc. LL.B Ganjam Berhampur | 28.01.1962 31.01.2020 31.01.2022 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Special Judge, (C.B.I), Court No.III, Bhubaneswar (SG) 27.08.2019 | |
| 32. | Shri Rajendra Kumar Tosh , LL.B Cuttack Cuttack | 26.06.1961 30.06.2019 30.06.2021 | 01.06.1990 01.06.1990 | 27.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Registrar (Admn.), Orissa High Court, Cuttack (SG) 09.08.2019/ 16.01.2020 | |
| 33. | Shri Basudev Panda LL.B Jajpur / Cuttack | 06.12.1961 31.12.2019 31.12.2021 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Dist. & Sessions Judge, Kendrapara (SG) 02.07.2018 | |
| 34. | Shri Sanjay Ranjan Bohidar , M.A LL.B Bolangir Bolangir | 06.07.1965 31.07.2023 31.07.2025 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Mayurbhanj, Baripada (SG) 06.07.2018 | |
| 35. | Shri Biranchi Narayan Mishra , M.A. LL.B Sonapur/Sonapur | 06.11.1960 30.11.2018 30.11.2020 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Jajpur (SG) 15.11.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 36. | Shri Chittaranjan Dash , B.A LL.B Sambalpur (Rourkela) | 12.11.1964 30.11.2022 30.11.2024 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge , Rayagada (SG) 20.01.2020 | |
| 37. | Shri Gajendra Mohapatra , M.Com LL.B Jajpur Bhubaneswar | 26.05.1960 31.05.2018 31.05.2020 | 01.06.1990 01.06.1990 | 18.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Director of Prosecution to Lokayukta, Odisha, Bhubaneswar (SG) 10.06.2019 | |
| 38. | Shri Dilip Kumar Mishra , LL.B Puri Puri | 03.04.1963 30.04.2021 30.04.2023 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Legal Advisor, State Vigilance Organization, Cuttack (SG) 24.06.2019/ 16.01.2020 | |
| 39. | Shri Soma Sekhar Jena , LL.B Balasore No Practice at Bar | 25.06.1961 30.06.2019 30.06.2021 | 01.06.1990 01.06.1990 | 27.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Registrar (Vigilance), Orissa High Court, Cuttack (SG) 16.01.2020 | |
| 40. | Shri Rohitlal Panda , LL.B Kalahandi Dharamgarh | 04.04.1961 30.04.2019 30.04.2021 | 01.06.1990 01.06.1990 | 17.07.2013 <u>14.08.2014(R)</u> 13.08.2016 | Dist. & Sessions Judge , Malkangiri (SG) 11.02.2019 | |
| 41. | Sayed Abdul Kader Zahir Ahmed , LL.B Cuttack No Practice at Bar | 03.11.1960 30.11.2018 30.11.2020 | 01.06.1990 01.06.1990 | 31.08.2013 <u>14.08.2014(R)</u> 13.08.2016 | District & Sessions Judge, Bargarh (SG) 06.03.2019 | |
| 42. | Shri Bimal Kumar Chand , M.A. LL.B Kalahandi | 28.05.1961 31.05.2019 31.05.2021 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | District & Sessions Judge, Koraput, Jeypore (SG) 20.04.2019 | |
| 43. | Shri Ananda Chandra Behera , B.A LL.B. Balasore | 23.05.1964 31.05.2022 31.05.2024 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Jagatsinghpur (SG) 07.05.2019 | |
| 44. | Shri Ashok Kumar Panda , M.A. LL.M Bolangir Bolangir | 02.01.1965 31.01.2023 31.01.2025 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Nabarangpur,(SG) 24.06.2019 | |

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|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 45. | Shri Pradyumna Kumar Nayak , M.A LL.B Jajpur / Bhubaneswar | 14.07.1967 31.07.2025 31.07.2027 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Jharsuguda (SG) 01.08.2019 | |
| 46. | Shri Shyam Sundar Dash , B.A. LL.M Sambalpur Sambalpur | 05.06.1965 30.06.2023 30.06.2025 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Bolangir (SG) 11.02.2019/ 05.08.2019 | |
| 47. | Shri Santosh Kumar Jena , M.A. LL.M Cuttack Cuttack | 26.06.1964 30.06.2022 30.06.2024 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Sambalpur (SG) 04.07.2018/ 05.07.2019 | |
| 48. | Shri Pradeep Kumar Mahanta , LL.B Keonjhar Champua | 01.07.1967 30.06.2025 30.06.2027 | 08.04.2013 08.04.2013 | 08.04.2013 07.04.2015 | Dist. & Sessions Judge, Sundargarh (SG) 02.07.2019 | |
| 49. | Shri Prasanna Kumar Karna B.A, LL.B (Bolangir) | 16.02.1963 28.02.2021 28.02.2023 | | 08.04.2013 / 02.012020 | A.D.J-cum- Special Judge (Vig.). Bhawaniptana 02.01.2020 | |
| 50. | Shri Pradeep Kumar Pattnaik , B.Com LL.B Cuttack Sambalpur | 02.11.1972 30.11.2030 30.11.2032 | 27.08.2014 27.08.2014 | 27.08.2014 26.08.2016 | Dist. & Sessions Judge, Kalahandi, Bhawanipatna (SG) 29.08.2019 | |
| 51. | Shri Bhagabana Pradhana B.Sc, LL.B Ganjam / Cuttack | 15.01.1977 31.01.2035 31.01.2037 | 27.08.2014 27.08.2014 | 27.08.2014 26.08.2016 | Dist. & Sessions Judge, Nuapada (SG) 08.11.2019 | |
| 52. | Shri Sarada Prasad Nayak , M.A LL.B Jagatsinghpur Cuttack, Jagatsinghpur | 01.01.1962 31.12.2019 31.12.2021 | 01.06.1990 01.06.1990 | 17.07.2013 <u>02.06.2015(R)</u> 01.06.2017 | Dist. & Sessions Judge, Kandhamal, Phulbani 18.12.2019 | |
| 53. | Shri Benudhar Patra B.Sc LL.B Khurda / Cuttack | 03.05.1976 31.05.2034 31.05.2036 | 01.09.2015 01.09.2015 | 01.09.2015 31.08.2017 | Dist. & Sessions Judge, Keonjhar 30.09.2019 | |
| 54. | Shri Aruna Kumar Mallick B.A. LL.B Jajpur / Jajpur & Cuttack | 28.06.1972 30.06.2030 30.06.2032 | 01.09.2015 01.09.2015 | 01.09.2015 31.08.2017 | Dist. & Sessions Judge, Sonapur 27.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 55. | Smt. Rupashree Choudhury B.A. LL.B Jajpur / Cuttack | 12.06.1977 30.06.2035 30.06.2037 | 01.09.2015 01.09.2015 | 01.09.2015 31.08.2017 | ADJ-cum-Special Judge (Vig.), Angul 19.01.2019 | |
| 56. | Shri Bijaya Kumar Jena, LL.M Balasore Balasore | 14.05.1960 31.05.2018 31.05.2020 | 01.06.1990 01.06.1990 | 17.07.2013 <u>02.06.2015(R)</u> 01.06.2017 | Adjudicating Officer, ORERA, Bhubaneswar 08.11.2019 | |
| 57. | Shri Sarat Kumar Dehury, M.A. LL.M Sundargarh Bonaigarh | 04.07.1962 31.07.2020 31.07.2022 | 01.06.1990 01.06.1990 | 26.08.2013 <u>02.06.2015(R)</u> 01.06.2017 | ADJ-cum-Special Judge (Vig.), Baripada 30.09.2019 | |
| 58. | Shri Srikanta Mishra, B.Sc LL.M Puri Puri | 27.12.1963 31.12.2021 31.12.2023 | 29.05.1995 29.05.1995 | 17.08.2015 16.08.2017 | ADJ-cum-Special Judge (Vig.), Jeypore 20.04.2019 | |
| 59. | Miss Pratima Panda, B.Sc. LL.M Cuttack Cuttack | 03.11.1961 30.11.2019 30.11.2021 | 29.05.1995 29.05.1995 | 10.08.2015 09.08.2017 | ADJ-cum-Special Judge (Vig.), Dhenkanal 18.06.2018/ 02.07.2019 | |
| 60. | Shri Sanjaya Kumar Sahoo, LL.M. Kendrapara / Cuttack | 02.03.1967 31.03.2025 31.03.2027 | 17.11.1997 17.11.1997 | 10.08.2015 09.08.2017 | A.D.J.-cum-Special Judge (Vig.), Sambalpur 01.08.2019 | |
| 61. | Ms. Rekha Prasad, M.A. LL.M Cuttack Cuttack | 05.07.1962 31.07.2020 31.07.2022 | 17.11.1997 17.11.1997 | 28.09.2015 27.09.2017 | Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack 14.01.2020 | |
| 62. | Shri Prasanta Kumar Das, M.A. LL.M. Dhenkanal Bhubaneswar | 01.07.1960 30.06.2018 30.06.2020 | 17.11.1997 17.11.1997 | 10.08.2015 09.08.2017 | Registrar, Odisha Administrative Tribunal, Bhubaneswar 24.02.2020 | |
| 63. | Shri Satyapira Mishra M.Com, LL.M Angul Cuttack | 01.02.1968 31.01.2026 31.01.2028 | 17.11.1997 17.11.1997 | 10.08.2015 09.08.2017 | ADJ-cum-Special Judge (Vig.), Phulbani 08.11.2019 | |

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|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 64. | Dr. Bhagyalaxmi Rath , M.A., Ph.D Puri Cuttack | 03.12.1969 31.12.2027 31.12.2029 | 17.11.1997 17.11.1997 | 10.08.2015 09.08.2017 | 1 st Addl. LR-cum-Addl. Secretary, Law Department, Bhubaneswar 06.07.2018/ 08.02.2019 | |
| 65. | Shri Biswajit Mohanty LL.B Jajpur Jajpur | 17.01.1965 31.01.2023 31.01.2025 | 17.11.1997 17.11.1997 | 28.09.2015 27.09.2017 | ADJ-cum-Special Judge (Vig.), Keonjhar 23.03.2020 | |
| 66. | Shri Soumendra Kumar Rajguru M.A. LL.B Ganjam/ Berhampur | 01.12.1963 30.11.2021 30.11.2023 | 17.11.1997 17.11.1997 | 31.08.2015 30.08.2017 | Judge, Family Court, Angul 19.01.2019 | |
| 67. | Shri Lalit Kumar Dash , M.A. , LL.B Khurda Khurda | 02.07.1966 31.07.2024 31.07.2026 | 05.04.1995 17.11.1997 | 18.08.2015 17.08.2017 | Registrar (Judicial), Orissa High Court, Cuttack 26.08.2019/ 13.01.2020 | |
| 68. | Shri Aswini Kumar Naik , M.A. LL.M Sambalpur Sambalpur | 05.07.1963 31.07.2021 31.07.2023 | 26.07.1999 26.07.1999 | 10.08.2015 09.08.2017 | ADJ-cum- Special Judge (Vig.), Sundargarh 29.08.2019 | |
| 69. | Shri Sitikantha Samal , M.A. LL.B Jajpur Jajpur | 25.06.1965 30.06.2023 30.06.2025 | 07.05.2001 07.05.2001 | 10.08.2015 09.08.2017 | Officer- on –Special Duty (Vigilance), Orissa High Court, 05.02.2019 | |
| 70. | Shri Subrata Mohanty , B.A., LL.M. Balasore Sundargarh | 02.05.1966 31.05.2024 31.05.2026 | 07.05.2001 07.05.2001 | 30.11.2015 29.11.2017 | ADJ-cum-Special Judge (Vig.), Berhampur 08.11.2019 | |
| 71. | Shri Sanjeeb Dubey , M.Com, LL.B Sambalpur Sambalpur | 15.07.1967 31.07.2025 31.07.2027 | 07.05.2001 07.05.2001 | 10.08.2015 09.08.2017 | ADJ-cum-Special Judge (Vig.), Bhubaneswar 27.11.2019 | |
| 72. | Smt. Soubhagini Mallick , M.A. LL.B Kendrapara Cuttack | 25.03.1963 31.03.2021 31.03.2023 | 29.05.1995 29.05.1995 | 31.08.2016 30.08.2018 | Member, 2 nd MACT (SD), Berhampur 06.01.2020 | |
| 73. | Shri Nisith Nisank , B.A. LL.B Cuttack/CTC & BBSR | 12.04.1977 30.04.2035 30.04.2037 | 30.06.2016 | 30.06.2016 29.06.2018 | ADJ-cum-Special Judge (Vig.), Balasore 23.12.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 74. | Shri Pratap Kumar Patra, B.Com, LL.B Ganjam, Berhampur | 01.10.1969 30.09.2027 30.09.2029 | 17.11.1997 17.11.1997 | 20.06.2016 19.06.2018 | Registrar (Inspection), Orissa High Court, Cuttack 11.05.2018 | |
| 75. | Miss Anita Sahoo, M.A. LL.B Cuttack Cuttack | 06.04.1961 30.04.2019 30.04.2021 | 17.11.1997 17.11.1997 | 31.08.2016 30.08.2018 | Judge, Family Court, Kendrapara 29.08.2019 | |
| 76. | Shri Subhadarshi Pattnaik, M.Sc. LL.M Khurda Bhubaneswar | 20.06.1964 30.06.2022 30.06.2024 | 17.11.1997 17.11.1997 | 31.08.2016 30.08.2018 | Addl. Dist. & Sessions Judge, Balliguda 31.10.2019 | |
| 77. | Shri Rajesh Ekka, M.A. LL.M Sundargarh Rajgangpur | 15.02.1965 28.02.2023 28.02.2025 | 17.11.1997 17.11.1997 | 03.10.2016 02.10.2018 | Addl. Dist. & Sessions Judge, Dharamgarh 30.09.2019 | |
| 78. | Shri Bijaya Kumar Patra, M.A, LL.M. Jagatsinghpur Bhubaneswar | 25.06.1963 30.06.2021 30.06.2023 | 23.03.1998 23.03.1998 | 31.08.2016 30.08.2018 | A.D.J-cum- Special Judge (Vig.), Cuttack 04.07.2018/ 27.08.2019/ 04.03.2020 | |
| 79. | Dr. Pabitra Mohan Samal, LL.M, Ph.D Gajapati Paralakhemundi | 28.06.1968 30.06.2026 30.06.2028 | 17.11.1997 17.11.1997 | 31.08.2016 30.08.2018 | Secretary, Juvenile Justice Committee, Orissa High Court, Cuttack 06.02.2020 | |
| 80. | Shri Raj Kishore Nayak, B.Sc, LL.B Nayagarh Bhubaneswar | 07.02.1964 28.02.2022 29.02.2024 | 26.07.1999 26.07.1999 | 23.09.2016 22.09.2018 | Judge, Family Court, Bargarh 29.08.2019 | |
| 81. | Shri Dipti Ranjan Kanungo, B.Sc LL.M Cuttack Cuttack | 24.11.1969 30.11.2027 30.11.2029 | 26.07.1999 26.07.1999 | 17.08.2016 16.08.2018 | Judge, Family Court, Dhenkanal 02.07.2019 | |
| 82. | Miss Gourimali Maharana, B.Sc. LL.B Cuttack Athagarh | 01.01.1965 31.12.2022 31.12.2024 | 26.07.1999 26.07.1999 | 22.10.2016 21.10.2018 | Judge, Family Court, Boudh 24.07.2018/ 05.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 83. | Shri Nilagiri Jena LL.B Nayagarh Nayagarh | 03.01.1964 31.01.2022 31.01.2024 | 26.07.1999 26.07.1999 | 31.08.2016 30.08.2018 | Addl. Dist. & Sessions Judge, Padampur 03.11.2018 | |
| 84. | Shri Niranjan Panda, B.Sc, LL.B Cuttack Cuttack | 24.04.1968 30.04.2026 30.04.2028 | 26.07.1999 26.07.1999 | 28.09.2016 27.09.2018 | Judge, Family Court, Phulbani 16.02.2019 | |
| 85. | Shri Bikram Kumar Pradhan, M.A., LL.M Ganjam Berhampur | 28.07.1964 31.07.2022 31.07.2024 | 26.07.1999 26.07.1999 | 31.08.2016 30.08.2018 | Judge, Family Court, Bhadrak 27.11.2019 | |
| 86. | Shri Digambar Prusty, B.Sc, LL.B Cuttack Banki | 28.04.1965 30.04.2023 30.04.2025 | 26.07.1999 26.07.1999 | 01.10.2016 30.09.2018 | Judge, Family Court, Jeypore 02.01.2020 | |
| 87. | Shri Anup Kumar Chandan, LL.B Bolangir Patnagarh | 20.04.1967 30.04.2025 30.04.2027 | 26.07.1999 26.07.1999 | 19.09.2016 18.09.2018 | Judge, Family Court, Sambalpur 16.02.2019 | |
| 88. | Shri Dhaneswar Mallick, M.Com, LL.M Bhadrak Cuttack | 20.10.1964 31.10.2022 31.10.2024 | 07.05.2001 07.05.2001 | 28.09.2016 27.09.2018 | ADJ-cum-Addl. Special Judge (Vig.), Cuttack 04.03.2020 | |
| 89. | Shri Pranab Kumar Patra, B.Com, LL.M. Khurda Puri | 19.07.1972 31.07.2030 31.07.2032 | 07.05.2001 07.05.2001 | 14.09.2016 13.09.2018 | 1 st Addl. Dist. & Sessions Judge, Cuttack 02.07.2018/ 27.08.2019 | |
| 90. | Shri Sangram Keshari Pattnaik, M.A., LL.M Nayagarh Ganjam | 28.08.1968 31.08.2026 31.08.2028 | 07.05.2001 07.05.2001 | 17.08.2016 16.08.2018 | Addl. Dist. & Sessions Judge, Salipur 10.04.2019 | |
| 91. | Shri Srinibash Pratihari, M.A, LL.M Puri No Practice at Bar | 04.08.1969 31.08.2027 31.08.2029 | 07.05.2001 07.05.2001 | 31.08.2016 30.08.2018 | Addl. Dist. & Sessions Judge, Khallikote 19.01.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 92. | Shri Pranab Kumar Routray , M.A. LL.M Cuttack Cuttack | 02.06.1971 30.06.2029 30.06.2031 | 07.05.2001 07.05.2001 | 31.08.2016 30.08.2018 | Addl. Dist. & Sessions Judge, Kujang 20.01.2019 | |
| 93. | Smt. Ajanta Sadangi , M.A., LL.M Khurda Bhubaneswar | 03.09.1967 30.09.2025 30.09.2027 | 07.05.2001 07.05.2001 | 31.08.2016 30.08.2018 | Judge, Family Court, Balasore 29.08.2019 | |
| 94. | Shri Rashmi Mohan Acharya , B.A., LL.B Nayagarh Puri | 15.09.1969 30.09.2027 30.09.2029 | 07.05.2001 07.05.2001 | 19.09.2016 18.09.2018 | Addl. Secretary (Judicial), Law Department, Bhubaneswar 19.09.2016 | |
| 95. | Shri Aurobindo Pattanaik , B.A., LL.B Kendrapara Bhubaneswar | 14.11.1968 30.11.2026 30.11.2028 | 07.05.2001 07.05.2001 | 17.09.2016 16.09.2018 | Addl. Dist. & Sessions Judge, Athagarh 31.10.2019 | |
| 96. | Shri Lalatendu Jena , B.A. LL.B Kendrapara Cuttack | 28.07.1968 31.07.2026 31.07.2028 | 07.05.2001 07.05.2001 | 28.09.2016 27.09.2018 | Judge, Family Court, Bolangir 15.11.2018 | |
| 97. | Shri Damodar Rath B.A , LL.B Dhenkanal Dhenkanal | 21.06.1969 30.06.2027 30.06.2029 | 07.05.2001 07.05.2001 | 31.08.2016 30.08.2018 | Addl. Dist. & Sessions Judge, Kantabanji 28.01.2019 | |
| 98. | Shri Debadatta Das Mahapatra , LL.M. Balasore Cuttack | 27.02.1979 28.02.2037 28.02.2039 | 10.11.2004 10.11.2004 | 19.09.2016 18.09.2018 | Addl. Dist. & Sessions Judge, Jajpur Road 16.02.2019 | |
| 99. | Shri Susant Patel , B.Sc LL.B Sundargarh No Practice at Bar | 04.04.1964 30.04.2022 30.04.2024 | 01.06.1990 01.06.1990 | 01.08.2013 31.07.2017® | Judge, Family Court, Bhawanipatna 17.01.2019 | |
| 100. | Ms. Rajalaxmi Pattanayak M.Phil, LL.B Kandhamal Phulbani | 09.05.1972 31.05.2030 31.05.2032 | 04.09.2017 04.09.2017 | 04.09.2017 | Addl. Dist. & Sessions Judge, Aska 24.06.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 101. | Deepak Kumar B.A, LL.B (Hons.) Cuttack Bhubaneswar | 20.05.1980 31.05.2038 31.05.2040 | 04.09.2017 04.09.2017 | 04.09.2017 | 1 st Addl. Dist. & Sessions Judge, Rourkela 06.09.2019 | |
| 102. | Satya Narayan Sarangi B.A, LL.B Mayurbhanj Udala | 05.07.1977 31.07.2035 31.07.2037 | 04.09.2017 04.09.2017 | 04.09.2017 | Addl. Dist. & Sessions Judge, Boudh 11.02.2019 | |
| 103. | Shri Amruta Ranjan Nanda , LL.B Khurda Nil | 10.05.1981 31.05.2039 31.05.2041 | 10.11.2004 10.11.2004 | 17.07.2017 | Addl. Dist. & Sessions Judge, Talcher 31.10.2019 | |
| 104. | Ms. Jyotirmayee Acharya , LL.M Khurda | 05.12.1961 31.12.2019 31.12.2021 | 29.05.1995 29.05.1995 | 31.07.2017 | Judge, Family Court, Sonapur 21.04.2019 | |
| 105. | Shri Rama Krishna Choudhury , M.Com, LL.M Khurda Puri | 03.01.1961 31.01.2019 31.01.2021 | 31.08.1995 31.08.1995 | 05.09.2017 | Judge, Family Court, Cuttack 30.09.2019 | |
| 106. | Shri Hemanta Kumar Sethi , LL.B Mayurbhanj Karanjia | 04.07.1962 31.07.2020 31.07.2022 | 17.11.1997 17.11.1997 | 07.10.2017 | Addl. Dist. & Sessions Judge, Bhanjanagar 30.09.2019 | |
| 107. | Shri Debasis Rout M.A., LL.M Cuttack Cuttack | 11.01.1967 31.01.2025 31.01.2027 | 26.07.1999 26.07.1999 | 31.07.2017 | A.D.J-cum-Special Court under POCSO Act, Bolangir 27.04.2019/ 28.02.2020 | |
| 108. | Smt. Pragnya Panigrahi , M.A. LL.M Cuttack Cuttack | 19.09.1970 30.09.2028 30.09.2030 | 26.07.1999 26.07.1999 | 31.07.2017 | Judge, Family Court, Berhampur 29.08.2019 | |
| 109. | Smt. Sikha Rani Rath , M.A. , LL.M Sambalpur Deogarh | 17.07.1966 31.07.2024 31.07.2026 | 26.07.1999 26.07.1999 | 31.07.2017 | Addl. Dist. & Sessions Judge, Patnagarh 25.10.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 110. | Smt. Luna Mohanty , M.A., LL.B Cuttack Delhi | 10.02.1970 29.02.2028 28.02.2030 | 07.05.2001 07.05.2001 | 17.07.2017 | ADJ-cum- Addl. Special Judge (Vig.), Bhubaneswar 31.10.2019 | |
| 111. | Miss Pragnyanalini Mishra , M.A. LL.B Bolangir Bolangir | 11.02.1962 29.02.2020 28.02.2022 | 26.07.1999 26.07.1999 | 30.08.2017 | Presiding Officer Special Court under SC & ST(PoA) Act, Balasore 30.09.2019 | |
| 112. | Dr. Prasanna Kumar Panda , M.A, LL.M, Ph.D Nayagarh Bhubaneswar | 15.07.1968 31.07.2026 31.07.2028 | 26.07.1999 26.07.1999 | 05.08.2017 | 1 st Addl. Dist. & Sessions Judge, Berhampur 25.09.2019 | |
| 113. | Shri Jagadish Prasad Mohanty , B.A., LL.M Jajpur Cuttack | 03.05.1968 31.05.2026 31.05.2028 | 07.05.2001 07.05.2001 | 07.10.2017 | A.D.J-cum-Special Court under POCSO Act, Berhampur 01.08.2019/ 28.02.2020 | |
| 114. | Shri Rabindra Kumar Das , B.A., LL.B Kendrapara No Practice at Bar | 12.05.1964 31.05.2022 31.05.2024 | 01.02.1983 07.05.2001 | 01.09.2017 | Judge, Family Court, Bhubaneswar 06.09.2019 | |
| 115. | Shri Udayabhanu Jena , M.A., LL.B Kalahandi Bhawanipatna | 30.01.1964 31.01.2022 31.01.2024 | 07.05.2001 07.05.2001 | 30.08.2017 | A.D.J-cum-Special Court under POCSO Act, Nayagarh 25.09.2019/ 28.02.2020 | |
| 116. | Shri Anup Ranjan Pattanaik , M.A. LL.M Khurda Bhubaneswar | 15.07.1969 31.07.2027 31.07.2029 | 07.05.2001 07.05.2001 | 11.09.2017 | Addl. Dist. & Sessions Judge, Rairangpur 11.03.2019 | |
| 117. | Shri Prasanta Kumar Nayak , B.A. LL.B Jagatsinghpur Jagatsinghpur | 27.05.1967 31.05.2025 31.05.2027 | 07.05.2001 07.05.2001 | 31.07.2017 18.06.2018 | Addl. Dist. & Sessions Judge, Jajpur 18.06.2018 | |
| 118. | Shri Dhanurdhar Senapati , M.A. LL.B Puri Bhubaneswar | 28.04.1966 30.04.2024 30.04.2026 | 07.05.2001 07.05.2001 | 31.07.2017 | Judge, Family Court, Rourkela 08.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 119. | Shri Mohan Rao Dora, B.Sc, LL.M Ganjam Berhampur | 01.06.1966 31.05.2024 31.05.2026 | 07.05.2001 07.05.2001 | 31.07.2017 | Adl. Dist. & Sessions Judge, Kendrapara 29.08.2019 | |
| 120. | Shri Ananda Narayan Maharana, B.A. (Hons), LL.M. Balasore/ Keonjhar Keonjhar | 12.01.1967 31.01.2025 31.01.2027 | 07.05.2001 07.05.2001 | 31.07.2017 | Authorized Officer, Special Court, Cuttack 25.10.2019 | |
| 121. | Shri Samar Bilash Behera, B.A., LL.B Ganjam Berhampur | 05.11.1968 30.11.2026 30.11.2028 | 07.05.2001 07.05.2001 | 11.08.2017 | A.D.J-cum-Special Court under POCSO Act, Phulbani 17.01.2019/ 28.02.2020 | |
| 122. | Shri Dolagobinda Barik, M.A., LL.B Dhenkanal Dhenkanal | 26.06.1963 30.06.2021 30.06.2023 | 07.05.2001 07.05.2001 | 31.07.2017 | Adl. Dist. & Sessions Judge, Champua 21.01.2019 | |
| 123. | Shri Arun Kumar Sahoo, B.Sc LL.M Cuttack Cuttack | 24.06.1966 30.06.2024 30.06.2026 | 26.07.1999 26.07.1999 | 24.07.2018 | Adl. Dist. & Sessions Judge, Parlakhemundi 24.07.2018 | |
| 124. | Smt. Rasmita Dalai, LL.M Cuttack Cuttack | 26.06.1971 30.06.2029 30.06.2031 | 26.07.1999 26.07.1999 | 09.07.2018 | A.D.J-cum-Special Court under POCSO Act, Bhawanipatna 09.07.2018/ 28.02.2020 | |
| 125. | Ms. Purnima Jena, M.A, LL.B Jajpur Cuttack | 03.07.1973 31.07.2031 31.07.2033 | 02.07.2018 02.07.2018 | 02.07.2018 | A.D.J-cum-Special Court under POCSO Act, Puri 29.08.2019/ 02.01.2020/ 28.02.2020 | |
| 126. | Shri Himansu Sekhar Mallick, LL.B Keonjhar | 10.06.1974 30.06.2032 30.06.2034 | 02.07.2018 02.07.2018 | 02.07.2018 | 2 nd Adl. Dist. & Sessions Judge, Cuttack 29.08.2019 | |
| 127. | Dr. Anil Kumar Dutta, M.A., LL.M Cuttack Cuttack | 28.12.1964 31.12.2022 31.12.2024 | 29.05.1995 29.05.1995 | 30.06.2018 | Adl. Dist. & Sessions Judge, Umerkote 30.06.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|---|---|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 128. | Smt. Sabita Das, M.A., LL.M Mayurbhanj / Jeypore | 25.02.1963 28.02.2021 28.02.2023 | 01.06.1990 01.06.1990 | 08.11.2019 | P.O, LAR & R Authority, Cuttack 08.11.2019 | |
| 129. | Shri Mahalat Sa, M.A. LL.M Sundargarh Sambalpur | 03.08.1963 31.08.2021 31.08.2023 | 23.03.1998 23.03.1998 | 18.06.2018 | Addl. Dist. & Sessions Judge, Malkangiri 30.09.2019 | |
| 130. | Shri Girija Prasad Mohapatra, B.Com LL.B Khurda Khurda | 12.07.1972 31.07.2030 31.07.2032 | 07.05.2001 07.05.2001 | 02.07.2018 | 1 st Addl. Dist. & Sessions Judge, Balasore 24.06.2019/ 03.08.2019 | |
| 131. | Shri Bikram Pattanaik, B.Sc LL.M Nayagarh Bhubaneswar | 26.10.1968 31.10.2026 31.10.2028 | 07.05.2001 07.05.2001 | 18.06.2018 | Addl. Dist. & Sessions Judge, Kuchinda 24.01.2019 | |
| 132. | Shri Raj Kishore Lenka, B.Com LL.B Cuttack Cuttack | 25.09.1969 30.09.2027 30.09.2029 | 07.05.2001 07.05.2001 | 04.07.2018 | Addl. Dist. & Sessions Judge, Jeypore 04.07.2018 | |
| 133. | Ms. Itishree Mohapatra, LL.B Dhenkanal Cuttack | 01.07.1978 30.06.2036 30.06.2038 | 02.07.2018 02.07.2018 | 02.07.2018 | A.D.J-cum-Special Court under POCSO Act, Baripada 02.07.2018/ 27.09.2019/ 28.02.2020 | |
| 134. | Shri Sushil Kumar Rout, M.A. LL.M. Keonjhar Keonjhar | 15.05.1966 31.05.2024 31.05.2026 | 07.05.2001 07.05.2001 | 09.07.2018 | Addl. Dist. & Sessions Judge, Karanjia 22.01.2019 | |
| 135. | Shri Enumulu Bighneswar Rao, B.A, LL.B Ganjam Berhampur | 12.05.1963 31.05.2021 31.05.2023 | 07.05.2001 07.05.2001 | 02.07.2018 | Presiding Officer, Special Court under SC & ST Act, 2011, Cuttack 02.07.2018/ 27.08.2019 | |
| 136. | Shri Pravat Kumar Rajguru, B.A. LL.B Khurda Bhubaneswar | 10.02.1968 28.02.2026 29.02.2028 | 07.05.2001 07.05.2001 | 04.07.2018 | Member, State Transport Appellate Tribunal, Cuttack 06.03.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 137. | Smt. Sweta Mishra, LL.B Dhenkanal Bhubaneswar | 01.07.1979 30.06.2037 30.06.2039 | 10.11.2004 10.11.2004 | 18.06.2018 | 2 nd Judicial Member, Odisha Sales Tax Tribunal, Cuttack 16.05.2019 | |
| 138. | Shri Manash Kumar Panda, LL.B Baragarh Baragarh | 01.07.1978 30.06.2036 30.06.2038 | 10.11.2004 10.11.2004 | 04.07.2018 | Addl. Dist. & Sessions Judge, Sonepur 16.05.2019 | |
| 139. | Shri Prasanta Kumar Mishra, M.Com, LL.M Jajpur Cuttack | 07.07.1966 31.07.2024 31.07.2026 | 17.11.1997 17.11.1997 | 06.07.2018 | Judge, Family Court, Nayagarh 30.09.2019 | |
| 140. | Shri Niranjan Kumar Jena, B.Com LL.B Balasore Balasore | 08.03.1964 31.03.2022 31.03.2024 | 07.05.2001 07.05.2001 | 17.01.2019 | 3 rd Addl. Dist. & Sessions Judge, Berhampur 17.01.2019 | |
| 141. | Shri Raj Kishore Mohapatra, B.A, LL.B Nayagarh Nayagarh | 04.10.1966 31.10.2024 31.10.2026 | 07.05.2001 07.05.2001 | 17.01.2019 | Addl. Dist. & Sessions Judge, Dhenkanal 17.01.2019 | |
| 142. | Mrs. Pranati Saha, LL.B Khurda Nil | 16.06.1977 30.06.2035 30.06.2037 | 10.11.2004 10.11.2004 | 16.02.2019 | Addl. Dist. & Sessions Judge, Bhadrak 16.02.2019 | |
| 143. | Miss Swagati Das, LL.M. Cuttack | 05.11.1977 30.11.2035 30.11.2037 | 10.11.2004 10.11.2004 | 08.02.2019 | Addl. Dist. & Sessions Judge, Chhatrapur 25.10.2019 | |
| 144. | Shri Asish Kumar Tripathy, LL.M. Khurda Nil | 23.12.1976 31.12.2034 31.12.2036 | 10.11.2004 10.11.2004 | 16.02.2019 | Judge, Family Court, Rayagada 16.02.2019/ 08.01.2020 | |
| 145. | Shri Badri Narayan Nanda, LL.M. Puri Nil | 12.07.1980 31.07.2038 31.07.2040 | 10.11.2004 10.11.2004 | 07.01.2019 | Additional Director, O.J.A, Cuttack 01.03.2017/ 07.01.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 146. | Dr. Jeevanjyoti Rath, LL.M. Kendrapara Nil | 03.03.1979 31.03.2037 31.03.2039 | 10.11.2004 10.11.2004 | 02.03.2019 | Judge, Family Court, Jagatsinghpur 02.03.2019 | |
| 147. | Dr. V. Sujata LL.M., Ph.D Cuttack Nil | 31.10.1978 31.10.2036 31.10.2038 | 10.11.2004 10.11.2004 | 17.01.2019 | P.O, Designated Court under OPID Act, Cuttack 27.09.2019 | |
| 148. | Shri Suresh Chandra Pradhan, LL.M. Nayagarh Cuttack | 04.04.1973 30.04.2031 30.04.2033 | 10.11.2004 10.11.2004 | 19.01.2019 | 2 nd Addl. Dist. & Sessions Judge , Puri 31.10.2019/ 02.01.2020 | |
| 149. | Shri Parthasarathi Pattnaik, LL.B Jagatsinghpur Nil | 10.08.1981 31.08.2039 31.08.2041 | 10.11.2004 10.11.2004 | 21.01.2019 | A.D.J-cum-Special Court under POCSO Act, Sundargarh 21.01.2019/ 28.02.2020 | |
| 150. | Shri Raja Ranjan Padhi, LL.M. Khurda Nil | 02.07.1975 31.07.2033 31.07.2035 | 10.11.2004 10.11.2004 | 19.01.2019 | A.D.J-cum-Special Court under POCSO Act, Jharsuguda 19.01.2019/ 28.02.2020 | |
| 151. | Shri Rajesh Dash, LL.M. Dhenkanal Cuttack/Dhenkanal | 03.06.1978 30.06.2036 30.06.2038 | 10.11.2004 10.11.2004 | 08.02.2019 | Memembr -Secretary, State Court Management System (SCMS), Orissa High Court, Cuttack 14.01.2020 | |
| 152. | Miss Sasmita Parhi, LL.B Balasore Udala | 06.05.1975 31.05.2033 31.05.2035 | 10.11.2004 10.11.2004 | 17.01.2019 | Addl. Dist. & Sessions Judge, Deogarh 17.01.2019 | |
| 153. | Shri Madanlal Khedia, LL.B Baragarh Baragarh | 10.06.1972 30.06.2030 30.06.2032 | 10.11.2004 10.11.2004 | 06.03.2019 | Addl. Dist. & Sessions Judge, Nuapada 06.03.2019 | |
| 154. | Shri Surya Narayan Dwivedi, LL.M. Cuttack Nil | 02.02.1973 28.02.2031 28.02.2033 | 10.11.2004 10.11.2004 | 19.01.2019 | Addl. Dist. & Sessions Judge, Bonai 19.01.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 155. | Shri Satya Ranjan Pradhan , LL.B Kendrapara/ Balasore Nil | 08.06.1980 30.06.2038 30.06.2040 | 10.11.2004 10.11.2004 | 28.01.2019 | Addl. Dist. & Sessions Judge, Bhubaneswar 28.01.2019 | |
| 156. | Mrs. Minakshi Das , LL.M. Khurda Nil | 02.06.1973 30.06.2031 30.06.2033 | 10.11.2004 10.11.2004 | 17.01.2019 | Member- Secretary, Odisha State Legal Services Authority, Cuttack 18.03.2019/ 05.02.2020 | |
| 157. | Shri Pranaya Kumar Das , LL.B Kendrapra Nil | 17.09.1975 30.09.2033 30.09.2035 | 10.11.2004 10.11.2004 | 06.03.2019 | A.D.J-cum-Special Court under POCSO Act, Nabarangpur 06.03.2019/ 28.02.2020 | |
| 158. | Shri Tanmaya Kumar Mohanty , LL.B Cuttack Nil | 20.05.1975 31.05.2033 31.05.2035 | 10.11.2004 10.11.2004 | 04.01.2019 | Addl. District & Sessions Judge (LR), Sambalpur 17.01.2020 | |
| 159. | Mrs. Bandana Kar , LL.B Baragarh Baragarh | 21.07.1966 31.07.2024 31.07.2026 | 10.11.2004 10.11.2004 | 24.01.2019 | A.D.J-cum-Special Court under POCSO Act, Cuttack 18.06.2018/ 24.01.2019/ 28.02.2020 | |
| 160. | Shri Akhil Kumar Paschimakabat , LL.B. Puri Nil | 04.05.1978 31.05.2036 31.05.2038 | 10.11.2004 10.11.2004 | 04.01.2019 | Registrar, OREAT, Bhubaneswar 13.01.2020 | |
| 161. | Shri Subash Kumar Behari , LL.B Jajpur Jajpur | 01.01.1973 31.12.2030 31.12.2032 | 10.11.2004 10.11.2004 | 11.02.2019 | 2 nd Addl. Dist. & Sessions Judge, Balasore 11.02.2019/ 03.08.2019 | |
| 162. | Shri Dillip Kumar Biswal . LL.B Cuttack Nil | 06.06.1974 30.06.2032 30.06.2034 | 10.11.2004 10.11.2004 | 22.01.2019 | 1 st Addl. Dist. & Sessions Judge, Khurda 09.07.2018/ 22.01.2019/ 08.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 163. | Dr. Moonrani Mishra , M.A. LL.M Kendrapara Bhubaneswar | 31.05.1966 31.05.2024 31.05.2026 | 17.11.1997 17.11.1997 | 12.04.2019 | Addl. Dist. & Sessions Judge, Kodala 18.01.2020 | |
| 164. | Dr. Md. Irshadun Nabi , LL.M., Ph.D Bhadrak Nil | 30.06.1973 30.06.2031 30.06.2033 | 10.11.2004 10.11.2004 | 18.04.2019 | Addl. Dist. & Sessions Judge, (LR), Bhubaneswar 18.04.2019 | |
| 165. | Miss Sonali Pattnaik , LL.B Keonjhar Nil | 02.06.1976 30.06.2034 30.06.2036 | 10.11.2004 10.11.2004 | 12.04.2019 | 3 rd Addl. Dist. & Sessions Judge, Balasore 12.04.2019/ 03.08.2019 | |
| 166. | Shri Pradeepta Kumar Sahoo , LL.M. Kendrapara Baragarh | 07.07.1968 31.07.2026 31.07.2028 | 10.11.2004 10.11.2004 | 12.04.2019 | Addl. Dist. & Sessions Judge, Nimapara 12.04.2019 | |
| 167. | Miss Subhashree Tripathy , LL.B Khurda Nil | 14.09.1980 30.09.2038 30.09.2040 | 10.11.2004 10.11.2004 | 12.04.2019 | 3 rd Addl. Dist. & Sessions Judge, Puri 12.04.2019 | |
| 168. | Mrs. Mamita Das , LL.M. Cuttack Nil | 02.05.1973 31.05.2031 31.05.2033 | 10.11.2004 10.11.2004 | 12.04.2019 | 1 st Addl. Dist. & Sessions Judge, Sambalpur 29.08.2019/ 14.02.2020 | |
| 169. | Shri Ashutosh Dash , LL.M. Cuttack Nil | 10.06.1976 30.06.2034 30.06.2036 | 10.11.2004 10.11.2004 | 24.06.2019 | A.D.J-cum-Special Court under POCSO Act, Bargarh 24.06.2019/ 28.02.2020 | |
| 170. | Shri Lokanath Sahoo , LL.M. Jajpur Nil | 10.06.1972 30.06.2030 30.06.2032 | 10.11.2004 10.11.2004 | 21.04.2019 | Addl. Dist. & Sessions Judge, Keonjhar 21.04.2019 | |
| 171. | Shri Rajesh Kumar Nair V.G. , LL.M. Kerala Nil | 17.04.1977 30.04.2035 30.04.2037 | 10.11.2004 10.11.2004 | 20.04.2019 | Addl. Dist. & Sessions Judge, Titilagarh 20.04.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 172. | Miss Sumita Jena, LL.B Jajpur Nil | 09.06.1981 30.06.2039 30.06.2041 | 10.11.2004 10.11.2004 | 12.04.2019 | Authorized Officer, Special Court , Bhubaneswar 05.08.2019 | |
| 173. | Shri Ashok Kumar Pahi, LL.M. Keonjhar Bhubaneswar | 12.07.1973 31.07.2031 31.07.2033 | 10.11.2004 10.11.2004 | 16.05.2019 | P.O, LAR & R Authority, Sambalpur 16.11.2019 | |
| 174. | Shri Ajay Kumar Pradhan (A), LL.B Keonjhar Nil | 12.05.1975 31.05.2033 31.05.2035 | 10.11.2004 10.11.2004 | 09.05.2019 | Addl. Dist. & Sessions Judge, Gunupur 09.05.2019 | |
| 175. | Shri Laxminarayan Ray Choudhury, B.Sc. LL.M Boudh Kendrapara | 15.05.1970 31.05.2028 31.05.2030 | 07.05.2001 07.05.2001 | 08.11.2019 | P.O, LAR & R Authority, Berhampur 08.11.2019 | |
| 176. | Shri Amiya Ranjan Jena, M.Sc. LL.B Kendrapara Nil | 29.06.1972 30.06.2030 30.06.2032 | 10.11.2004 10.11.2004 | 08.11.2019 | 2 nd t Addl. Dist. & Sessions Judge, Khurda 08.11.2019 | |
| 177. | Shri Pravakar Ganthia, LL.M. Cuttack Nil | 05.05.1973 31.05.2031 31.05.2033 | 10.11.2004 10.11.2004 | 31.10.2019 | A.D.J-cum-Special Court under POCSO Act, Angul 31.10.2019/ 28.02.2020 | |
| 178. | Shri Mahendra Kumar Sutradhar, LL.B Keonjhar | 05.10.1970 31.10.2028 31.10.2030 | 10.11.2004 10.11.2004 | 27.09.2019 | 2 nd Addl. Dist. & Sessions Judge, Baripada 27.09.2019 | |
| 179. | Ms. Rajashree Mohapatra, LL.M Khurda BBSR | 09.06.1983 30.06.2041 30.06.2043 | 07.02.2020 | 07.02.2020 | Addl. Dist. & Sessions Judge (LR), Berhampur 07.02.2020 | |
| 180. | Shri Dipti Prakash Brahma, B.A, LL.M Khurda BBSR | 15.05.1979 31.05.2037 31.05.2039 | 07.02.2020 | 07.02.2020 | Addl. Dist. & Sessions Judge (LR), Balasore 07.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 181. | Shri Ajaya Kumar Pradhan (B) , LL.M. Ganjam Berhampur | 17.06.1972 30.06.2030 30.06.2032 | 10.11.2004 10.11.2004 | 30.09.2019 | Addl. Dist. & Sessions Judge, Koraput 30.09.2019 | |
| 182. | Shri Saroj Kumar Dash , LL.M. Kendrapara Nil | 26.06.1970 30.06.2028 30.06.2030 | 10.11.2004 10.11.2004 | 02.01.2020 | Presiding Officer, Special Court under SC & ST(PoA) Act, Bolangir 02.01.2020 | |
| 183. | Shri Debasis Panda , LL.B Balasore Nil | 29.12.1971 31.12.2029 31.12.2031 | 10.11.2004 10.11.2004 | 02.01.2020 | P.O, Designated Court under OPID Act, Berhampur 02.01.2020 | |
| 184. | Shri Ranjan Kumar Sutar , LL.B Kendrapara Nil | 23.02.1974 29.02.2032 28.02.2034 | 10.11.2004 10.11.2004 | 22.01.2020 | Addl. Dist. & Sessions Judge, Anandpur 22.01.2020 | |
| 185. | Shri Gyanendra Kumar Barik , LL.B Keonjhar/ Keonjhar | 09.07.1972 31.07.2030 31.07.2032 | 10.11.2004 10.11.2004 | 08.01.2020 | A.D.J-cum-Special Court under POCSO Act, Rayagada 06.07.2018/ 08.01.2020/ 28.02.2020 | |
| 186. | Shri Sanjeev Ranjan Samanta , LL.B Kendrapara Nil | 05.07.1981 31.07.2039 31.07.2041 | 10.11.2004 10.11.2004 | 02.01.2020 | Addl. Dist. & Sessions Judge, Athamallick 02.01.2020 | |
| 187. | Smt. Itishree Malabika Bhuyan , LL.M. Balasore Nil | 14.07.1976 31.07.2034 31.07.2036 | 10.11.2004 10.11.2004 | 18.01.2020 | Addl. Dist. & Sessions Judge, Jagatsinghpur 18.01.2020 | |
| 188. | Shri Gundicha Samantasinghar , LL.B Khurda Nil | 08.10.1971 31.10.2029 31.10.2031 | 10.11.2004 10.11.2004 | 14.02.2020 | P.O, Designated Court under OPID Act, Sambalpur 24.07.2018/ 14.02.2020 | |
| 189. | Shri Satya Narayan Patra , LL.M. Balasore Cuttack | 16.04.1971 30.04.2029 30.04.2031 | 10.11.2004 10.11.2004 | 02.01.2020 | Addl. Dist. & Sessions Judge, Kamakshyanagar 02.01.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 190. | Shri Sadasiba Jena, LL.B Keonjhar Cuttack | 02.06.1971 30.06.2029 30.06.2031 | 10.11.2004 10.11.2004 | 02.01.2020 | 2 nd Addl. Dist. & Sessions Judge, Rourkela 08.02.2019/ 02.01.2020 | |
| 191. | Shri Satyanarayan Kar, LL.M. Balasore / Bhubaneswar | 08.07.1974 31.07.2032 31.07.2034 | 24.10.2005 24.10.2005 | 17.01.2020 | Addl. Dist. & Sessions Judge (LR) , Cuttack 28.02.2019/ 17.01.2020 | |
| 192. | Shri Soumyak Patra, LL.B Balasore Nil | 24.05.1977 31.05.2035 31.05.2037 | 24.10.2005 24.10.2005 | 17.01.2020 | Addl. Dist. & Sessions Judge (LR) , Angul 28.02.2019/ 17.01.2020 | |
| 193. | Smt. Madhumita Mohanty, LL.B Sundargarh Rourkela | 10.06.1967 30.06.2025 30.06.2027 | 24.10.2005 24.10.2005 | 14.02.2020 | A.D.J-cum-Special Court under POCSO Act, Sambalpur 14.02.2020/ 28.02.2020 | |
| 194. | Smt. Prangya Paramita Raulo, LL.B Gajapati Nil | 28.06.1980 30.06.2038 30.06.2040 | 24.10.2005 24.10.2005 | 02.01.2020 | 2 nd Addl. Dist. & Sessions Judge, Bolangir 02.01.2020 | |
| 195. | Shri Hara Prasad Pattnaik, LL.M. Khurda BBSR | 12.03.1980 31.03.2038 31.03.2040 | 24.10.2005 24.10.2005 | 02.01.2020 | P.O, Designated Court under OPID Act, Balasore 02.01.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

PART -IV

OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

(CHIEF JUDICIAL MAGISTRATE AND SENIOR CIVIL JUDGE)

CADRE STRENGTH : 256

| | | |
|--------------|---|---|
| Scale of Pay | : | Rs. 39,530 -920- 40,450- 1080- 49,090- 1230- 54,010/- |
| ACP – I | : | Rs. 43,690 – 1080- 49,090-1230 – 56,470/- |
| ACP – II | : | Rs. 51,550 – 1230 – 58,930 – 1380 – 63,070/- |

| | | | |
|-----|--------------------------|------|-------------------|
| (a) | C.J.Ms. | | 30 |
| (b) | A.C.J.Ms | | 04 |
| (c) | Senior Civil Judge | | 75 + 03 + 02 = 80 |
| (d) | Addl. Senior Civil Judge | | 24 |
| (e) | Registrar, Civil Courts | | 30 |
| (f) | Women's Court | | 12 + 04 = 16 |
| (g) | Special Posts | | 52 |
| (h) | Leave Reserve | | 20 |

Total : 256

1. Special Officer (Administration), Orissa High Court, Cuttack
2. Special Officer (Special Cell), Orissa High Court, Cuttack
3. Deputy Registrar (J & E), Orissa High Court, Cuttack
4. Deputy Registrar (Admn. & Protocol), Orissa High Court, Cuttack
5. Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack
6. Presiding Officer, Labour Court, Sambalpur
7. Presiding officer, Labour Court, Jeypore
8. Presiding Officer, Labour Court, Bhubaneswar
9. Deputy Commissioner of Endowments, Bhubaneswar
10. Deputy Secretary, Odisha State Legal Services Authority, Cuttack
11. Secretary, State Consumer Disputes Redressal Commission, Cuttack
12. Special Officer, Director of Public Prosecution, Bhubaneswar
13. Deputy Registrar, Odisha Administrative Tribunal, Cuttack Bench, Cuttack
14. Deputy Registrar, Odisha Administrative Tribunal, Bhubaneswar
15. Member, P.O., Wakf Tribunal, Cuttack
- 16 – 20. Protocol Officer, Puri / Khurda at Bhubaneswar / Cuttack / Sambalpur / Ganjam, Berhampur
- 21 – 50. Secretary, D.L.S.A. (30)
51. Deputy Director, Odisha Judicial Academy, Cuttack
52. Central Project Co-ordinator, Orissa High Court, Cuttack

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF SENIOR CIVIL JUDGE

| | | | | | | |
|----|---|--|--------------------------|------------|--|--|
| 1. | Shri Sushanta Kumar Mohapatra , B.Com (Hons) LL.B Keonjhar ,Anandpur, Keonjhar, Rourkela | 21.06.1961 30.06.2019 30.06.2021 | 01.06.1990 01.09.1990 | 25.03.2015 | C.J.M, Nuapada 28.02.2020 | |
| 2. | Shri Agasti Kumar Sahoo , LL.M Cuttack Cuttack | 30.06.1968 30.06.2026 30.06.2028 | 17.11.1997 17.11.1997 | 29.04.2015 | Deputy Registrar, Odisha Administrative Tribunal, Cuttack 10.04.2019 | |
| 3. | Shri Munjeti Eswar Rao , LL.B Rayagada Rayagada | 05.06.1965 30.06.2023 30.06.2025 | 17.11.1997 17.11.1997 | 27.04.2015 | C.J.M, Parlakhemundi 08.02.2019 | |
| 4. | Shri Tiranjan Patra , B.Sc., LL.B Mayurbhanj No practice at Bar | 13.12.1963 31.12.2021 31.12.2023 | 11.03.1988 17.11.1997 | 25.03.2015 | C.J.M, Keonjhar 08.02.2019 | |
| 5. | Shri Sudam Charan Dash , LL.M. Angul Cuttack | 04.11.1974 30.11.2032 30.11.2034 | 10.11.2004 10.11.2004 | 25.03.2015 | C.J.M, Jagatsinghpur 08.02.2019 | |
| 6. | Shri Pranam Kumar Rout , LL.B Cuttack Nil | 05.07.1978 31.07.2036 31.07.2038 | 24.10.2005 24.10.2005 | 25.03.2015 | P.O., Wakf Tribunal, Cuttack 03.01.2018 | To join as 5 th Addl.Sr. C.J., Ctc on 04.05.2020 |
| 7. | Shri Manas Ranjan Rath , LL.B Jagatsinghpur Cuttack | 12.04.1974 30.04.2032 30.04.2034 | 24.10.2005 24.10.2005 | 27.04.2015 | C.J.M, Sonapur 06.03.2019 | |
| 8. | Shri Arabinda Rath , LL.M. Angul Nil | 11.07.1981 31.07.2039 31.07.2041 | 24.10.2005 24.10.2005 | 25.03.2015 | Secretary, Consumer Disputes Redressal Commissioner, Cuttack 16.04.2019 | |
| 9. | Shri Raj Kumar Das , LL.B Bhadrak Nil | 19.07.1978 31.07.2036 31.07.2038 | 24.10.2005 24.10.2005 | 25.03.2015 | C.J.M, Nabarangpur 28.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 10. | Smt. Sanghamitra Sharma , LL.B Mayurbhanj Nil | 10.06.1972 30.06.2030 30.06.2032 | 24.10.2005 24.10.2005 | 25.03.2015 | C.J.M, Khurda 28.02.2019 | |
| 11. | Shri Akankhit Mishra , LL.M Nayagarh Cuttack | 24.04.1979 30.04.2037 30.04.2039 | 24.10.2005 24.10.2005 | 25.03.2015 | C.J.M, Bargarh 25.01.2020 | |
| 12. | Choudhury Prabir Kumar , LL.B Koraput Kortaput | 29.09.1974 30.09.2032 30.09.2034 | 24.10.2005 24.10.2005 | 20.04.2015 | Deputy Commissioner of Endowments, Bhubaneswar 22.02.2019 | |
| 13. | Shri Subrat Kumar Pattnaik , LL.B Khurda CTC/BBSR | 03.07.1977 31.07.2035 31.07.2037 | 24.10.2005 24.10.2005 | 09.03.2015 | C.J.M, Balasore 08.02.2019 | |
| 14. | Shri Bikash Chandra Dey , LL.M. Cuttack Cuttack | 03.03.1975 31.03.2033 31.03.2035 | 24.10.2005 24.10.2005 | 25.03.2015 | C.J.M, Baripada 08.02.2019 | |
| 15. | Shri Sunil Kumar Das , LL.M. Nayagarh Ranpur | 22.05.1970 31.05.2028 31.05.2030 | 24.10.2005 24.10.2005 | 09.03.2015 | C.J.M, Jharsuguda 26.04.2019 | |
| 16. | Shri Suman Kumar Mishra , LL.M. Baragarh Nil | 08.10.1977 31.10.2035 31.10.2037 | 24.10.2005 24.10.2005 | 17.08.2015 | Deputy Registrar (Judicial), Orissa High Court, Cuttack 03.05.2017 | |
| 17. | Ms. Smruti Lekha Barik , LL.M. Jajpur Nil | 14.09.1975 30.09.2033 30.09.2035 | 24.10.2005 24.10.2005 | 09.03.2015 | C.J.M, Sambalpur 16.05.2019 | |
| 18. | Shaikh Md. Quais , M.A, LL.M Bhadrak Bhadrak | 21.04.1975 30.04.2033 30.04.2035 | 24.10.2005 24.10.2005 | 29.04.2015 | Registrar, Odisha, Human Rights Commission, Bhubaneswar 18.11.2019 | |
| 19. | Shri Jibanananda Padhy , LL.M. Kalahandi Nil | 26.01.1976 31.01.2034 31.01.2036 | 24.10.2005 24.10.2005 | 20.11.2015 | C.J.M, Jajpur 06.05.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 20. | Smt. Ranjita Jyotishi, LL.M. Khurda Bhubaneswar | 21.09.1967 30.09.2025 30.09.2027 | 24.10.2005 24.10.2005 | 02.11.2015 | C.J.M, Phulbani 09.05.2019 | |
| 21. | Shri Manas Kumar Panda, LL.B Jajpur Jajpur | 02.01.1972 31.01.2030 31.01.2032 | 24.10.2005 24.10.2005 | 08.02.2019 | C.J.M, Nayagarh 01.05.2019 | |
| 22. | Smt. Pranati Pattanaik, LL.B Cuttack Bhubaneswar | 10.05.1976 31.05.2034 31.05.2036 | 24.10.2005 24.10.2005 | 02.11.2015 | C.J.M, Jeypore 06.05.2019 | |
| 23. | Shri Mukty Ranjan Satapathy, LL.M. Khurda Cuttack | 01.07.1973 30.06.2031 30.06.2033 | 24.10.2005 24.10.2005 | 20.11.2015 | C.J.M, Dhenkanal 06.05.2019 | |
| 24. | Dr. Deepak Ranjan Sahoo, LL.M. Ph.D Dhenkanal | 08.08.1980 31.08.2038 31.08.2040 | 24.10.2005 24.10.2005 | 20.11.2015 | Deputy Registrar (A&P),O.H.C., Cuttack 01.12.2016/ 24.04.2020 | |
| 25. | Smt. Reeja Ray, LL.M. Bhadrak Bhadrak | 26.11.1970 30.11.2028 30.11.2030 | 24.10.2005 24.10.2005 | 05.12.2015 | Addl. C.J.M (Special Court), Bhubaneswar 27.04.2019 | |
| 26. | Smt. Monalisha Mohanty, LL.B Kendrapara | 26.12.1978 31.12.2036 31.12.2038 | 24.10.2005 24.10.2005 | 16.11.2015 | P.O, Labour Court, Jeypore 24.01.2020 | |
| 27. | Shri Gyanaranjan Pattanayak, LL.M. Jagatsinghpur Cuttack | 20.03.1975 31.03.2033 31.03.2035 | 24.10.2005 24.10.2005 | 20.11.2015 | C.J.M, Kendrapara 02.07.2018/ 16.11.2019 | |
| 28. | Shri Bibhu Prasad Panda, LL.B Cuttack Nil | 21.06.1974 30.06.2032 30.06.2034 | 24.10.2005 24.10.2005 | 05.12.2015 | C.J.M, Sundargarh 06.12.2019 | |
| 29. | Shri Abhilash Senapati, LL.B Balasore | 23.01.1985 31.01.2043 31.01.2045 | 23.12.2008 23.12.2008 | 18.11.2016 | C.J.M, Bolangir 16.05.2019/ 11.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 30. | Shri Debadatta Patnaik , LL.B Khurda | 04.07.1975 31.07.2033 31.07.2035 | 23.12.2008 23.12.2008 | 02.11.2015 | C.J.M, Bhadrak 27.11.2019 | |
| 31. | Shri Hrushikesh Acharya , LL.M Nayagarh | 15.06.1981 30.06.2039 30.06.2041 | 23.12.2008 23.12.2008 | 02.11.2015 | C.J.M, Boudh 27.11.2019 | |
| 32. | Shri Chinmaya Gachhayat , LL.M. Cuttack | 01.07.1979 30.06.2037 30.06.2039 | 23.12.2008 23.12.2008 | 20.11.2015 | C.J.M, Deogarh 03.02.2020 | |
| 33. | Shri Shiva Prasad Mishra , LL.M Puri | 01.04.1983 31.03.2041 31.03.2043 | 23.12.2008 23.12.2008 | 02.11.2015 | Spl. Officer (S.C). O.H.C., Cuttack 01.02.2019 | To join as P.O, Wakf Tribunal, Odisha, Cuttack on 04.05.2020 |
| 34. | Smt. Lilipta Pasayat LL.M. Jagatsinghpur | 16.06.1982 30.06.2040 30.06.2042 | 23.12.2008 23.12.2008 | 20.11.2015 | C.J.M, Cuttack 04.03.2020 | |
| 35. | Shri Subhanjan Mohanty , LL.B Cuttack | 11.05.1982 21.05.2040 31.05.2042 | 23.12.2008 23.12.2008 | 27.11.2015 | Senior Civil Judge, Bhadrak 20.06.2019 | To join as PO, Labour Court, Bhubaneswar |
| 36. | Shri Sanjit Kumar Behera ,LL.B Khurda | 12.07.1982 31.07.2040 31.07.2042 | 23.12.2008 23.12.2008 | 02.11.2015 | C.J.M, Berhampur 02.03.02020 | |
| 37. | Dr. Kiran Kumar Pradhan , LL.M. Ph.D Ganjam Berhampur | 28.06.1982 30.06.2040 30.06.2042 | 23.12.2008 23.12.2008 | 23.11.2015 | C.J.M, Bhawanipatna, 28.02.2020 | |
| 38. | Shri Siba Prasad Mohapatra , LL.B Nayagarh | 01.10.1985 30.09.2043 30.09.2045 | 23.12.2008 23.12.2008 | 02.11.2015 | Protocol Officer, Bhubaneswar 19.06.2018 /21.06.2018 25.04.2019 | |
| 39. | Dr. Indu Sharma , LL.M, Ph.D Khurda Bhubaneswar | 27.05.1972 31.05.2030 31.05.2032 | 23.12.2008 23.12.2008 | 16.11.2015 | C.J.M, Puri 28.02.2020 | |
| 40. | Shri Bisworanjan Behera , LL.B Bhadrak Basudevpur | 02.06.1975 30.06.2033 30.06.2035 | 23.12.2008 23.12.2008 | 30.11.2015 | C.J.M, Malkangiri 04.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 41. | Shri Bibaswat Gautam, LL.B Puri Puri | 29.08.1980 31.08.2038 31.08.2040 | 23.12.2008 23.12.2008 | 02.11.2015 | Registrar, Civil Courts, Sambalpur 09.07.2018 | To join as PO, Labour Court, Sambalpur |
| 42. | Shri Pradeep Kumar Behera, LL.M. Dhenkanal / Cuttack | 28.02.1978 29.02.2036 28.02.2038 | 23.12.2008 23.12.2008 | 28.11.2015 | Addl. C.J.M, Rourkela 28.02.2020 | |
| 43. | Shri Manoranjan Das, LL.B Kendrapara | 07.05.1979 31.05.2037 31.05.2039 | 23.12.2008 23.12.2008 | 20.11.2015 | C.J.M, Rayagada 28.02.2020 | |
| 44. | Mrs Reena Choudhury, LL.M Khurda | 03.06.1983 30.06.2041 30.06.2043 | 23.12.2008 23.12.2008 | 30.11.2015 | Addl. C.J.M (Special Court), Cuttack 25.02.2019/ 27.04.2019/ 02.03.2020 | |
| 45. | Shri Manoj Kumar LL.M. Nayagarh | 26.04.1982 30.04.2040 30.04.2042 | 23.12.2008 23.12.2008 | 20.11.2015 | Addl. C.J.M, Berhampur 28.02.2020 | |
| 46. | Shri Ch. Basudeba Patro, LL.M Ganjam | 02.12.1981 31.12.2039 31.12.2041 | 23.12.2008 23.12.2008 | 28.12.2015 | C.J.M, Angul 04.02.2020 | |
| 47. | Smt. Alpana Swain, LL.B Puri | 09.04.1984 30.04.2042 30.04.2044 | 23.12.2008 23.12.2008 | 20.11.2015 | Secretary, D.L.S.A, Berhampur 13.03.2020 | |
| 48. | Miss Lalita Manjari Pattanaik, LL.B Nayagarh | 06.07.1981 31.07.2039 31.07.2041 | 23.12.2008 23.12.2008 | 20.11.2015 | Senior Civil Judge, Soro 02.03.2020 | |
| 49. | Shri Santosh Kumar Dash Ray, LL.M Puri Puri | 13.10.1979 31.10.2037 31.10.2039 | 23.12.2008 23.12.2008 | 02.11.2015 | Registrar, Civil Courts, Bolangir 02.07.2018 | |
| 50. | Miss Lily Senapaty, LL.B Cuttack Cuttack | 08.07.1977 31.07.2035 31.07.2037 | 23.12.2008 23.12.2008 | 28.12.2015 | Secretary, D.L.S.A, Sambalpur 18.08.2018 | |
| 51. | Shri Satyabrata Mishra, LL.B Nayagarh Nayagarh | 18.05.1976 31.05.2034 31.05.2036 | 23.12.2008 23.12.2008 | 20.11.2015 | Senior Civil Judge, Nilagiri 06.07.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 52. | Ms. Ashapura Mohapatra , LL.B Puri | 04.07.1982 31.07.2040 31.07.2042 | 23.12.2008 23.12.2008 | 19.12.2015 | Senior Civil Judge, Bolangir 02.07.2018/ 11.02.2020 | |
| 53. | Shri Naresh Mohanty , LL.M Bhadrak Bhadrak | 16.05.1977 31.05.2035 31.05.2037 | 23.12.2008 23.12.2008 | 02.11.2015 | Registrar, Civil Courts, Dhenkanal 02.03.2020 | |
| 54. | Shri Pradeep Kumar Samal , LL.M. Bhadrak Cuttack | 11.01.1978 31.01.2036 31.01.2038 | 23.12.2008 23.12.2008 | 27.11.2015 | Senior Civil Judge, R.Udayagiri 08.02.2019 | |
| 55. | Miss Soumya Subhadarshini , LL.B Jajpur | 30.07.1978 31.07.2036 31.07.2038 | 23.12.2008 23.12.2008 | 20.11.2015 | Senior Civil Judge, Talcher 02.07.2018 | |
| 56. | Smt. Srotaswinee Kar , LL.B Khurda | 13.06.1985 30.06.2043 30.06.2045 | 23.12.2008 23.12.2008 | 20.11.2015 | Senior Civil Judge, Bhanjanagar 04.07.2018 | |
| 57. | Shri Priyaranjan Mishra , LL.M. Jajpur | 29.06.1981 30.06.2039 30.06.2041 | 23.12.2008 23.12.2008 | 05.12.2015 | Secretary, D.L.S.A, Deogarh 02.07.2018 | |
| 58. | Ms. Sunanda Padhy , LL.M. Ganjam/ Berhampur | 07.07.1972 31.07.2030 31.07.2032 | 23.12.2008 23.12.2008 | 16.11.2015 | Addl. Co-ordinator, Arbitration Centre, Orissa High Court, Cuttack 27.01.2020 | |
| 59. | Smt. Prajnya Paramita Mahapatra , LL.B / OHC, Cuttack | 20.06.1980 30.06.2038 30.06.2040 | 23.12.2008 23.12.2008 | 20.11.2015 | 1 st Addl. Senior Civil Judge, Bhubaneswar 02.07.2018/ 28.02.2019 | |
| 60. | Smt. Janaki Biswal , LL.M. Cuttack | 02.05.1979 31.05.2037 31.05.2039 | 23.12.2008 23.12.2008 | 28.12.2015 | Secretary, D.L.S.A., Jharsuguda 02.07.2018 | |
| 61. | Smt. Prajyoti Rout , LL.M. Cuttack | 30.05.1982 31.05.2040 31.05.2042 | 23.12.2008 23.12.2008 | 20.11.2015 | Senior Civil Judge, 1 st Court, Cuttack 02.03.2020 | |
| 62. | Shri Abhijit Palei , LL.B Nayagarh | 04.05.1984 31.05.2042 31.05.2044 | 23.12.2008 23.12.2008 | 02.01.2016 | Secretary, D.L.S.A, Sundargarh 20.06.2019/ 25.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 63. | Shri Saikat Patra , LL.B Cuttack | 24.05.1977 31.05.2035 31.05.2037 | 23.12.2008 23.12.2008 | 02.11.2015 | Registrar, Civil Courts, Sundargarh 02.07.2018 | |
| 64. | Shri Gopabandhu Gadanayak , LL.B Puri / Bhubaneswar | 18.06.1977 30.06.2035 30.06.2037 | 23.12.2008 23.12.2008 | 02.11.2015 | Registrar, Civil Courts, Jharsuguda 19.06.2018 | |
| 65. | Shri Amit Swaroop Kumar Setha , LL.B Dhenkanal Angul | 01.07.1977 31.07.2035 31.07.2037 | 23.12.2008 23.12.2008 | 20.11.2015 | Registrar, Civil Courts, Berhampur 09.07.2018 | |
| 66. | Shri Raj Kishore Jena , LL.M Khurda Bhubaneswar | 15.05.1966 31.05.2024 31.05.2026 | 26.07.1999 26.07.1999 | 10.03.2017 | Senior Civil Judge, Jharsuguda 10.03.2017 | To join as Sr. Civil Judge, Nabarangpur |
| 67. | Shri Bishnu Prasad Mishra , LL.B Angul Puri | 05.05.1971 31.05.2029 31.05.2031 | 26.07.1999 26.07.1999 | 29.03.2017 | Senior Civil Judge, Chandikhole 06.05.2019 | |
| 68. | Ms. Pratima Patro , LL.M. Ganjam | 23.10.1983 31.10.2041 31.10.2043 | 23.12.2008 23.12.2008 | 15.03.2017 | Registrar, Civil Courts, Rayagada 31.01.2020 | |
| 69. | Shri Chinmoy Misra , LL.M. Khurda | 07.07.1982 31.07.2040 31.07.2042 | 23.12.2008 23.12.2008 | 10.03.2017 | Senior Civil Judge, Kuchinda 06.05.2019 | |
| 70. | Shri Himansu Sekhar Singh , LL.B Jajpur | 04.07.1978 31.07.2036 31.07.2038 | 23.12.2008 23.12.2008 | 11.03.2017 | Registrar, Civil Court, Malkangiri 18.06.2018 | |
| 71. | Smt. Sarojini Pati , LL.B Bhadrak | 23.06.1971 30.06.2029 30.06.2031 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Bhubaneswar 26.4.2019 | |
| 72. | Shri Rudra Prasad Mahapatra , LL.M. Nayagarh/ BBSR til Nov-2008 | 21.01.1978 31.01.2036 31.01.2038 | 23.12.2008 23.12.2008 | 20.03.2017 | Senior Civil Judge, Balasore 10.07.2019 | |
| 73. | Shri Hara Prasad Padhy , LL.B Ganjam Berhampur | 11.08.1981 31.08.2039 31.08.2041 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Pattamundai 02.07.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 74. | Shri Santanu Kumar Dash , LL.M. Jajpur Cuttack | 23.06.1980 30.06.2038 30.06.2040 | 23.12.2008 23.12.2008 | 15.03.2017 | Registrar, Civil Courts, Baripada 18.06.2018 | |
| 75. | Shri Bidyadhar Prusty , LL.M. Jajpur | 07.06.1977 30.06.2035 30.06.2037 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Patnagarh 08.02.2019 | |
| 76. | Shri Dillip Kumar Sahoo , LL.M. Nayagarh | 04.04.1976 30.04.2034 30.04.2036 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Khurda 01.05.2019 | |
| 77. | Miss Chinmayee Dehury , LL.M Sundargarh | 29.06.1984 30.06.2042 30.06.2044 | 23.12.2008 23.12.2008 | 10.03.2017 | Senior Civil Judge, Jajpur 04.07.2018 | |
| 78. | Shri Sarbeswar Das , LL.M. Cuttack | 11.06.1979 30.06.2037 30.06.2039 | 23.12.2008 23.12.2008 | 10.03.2017 | 1 st Addl. Senior Civil Judge, Balasore 26.04.2019 | |
| 79. | Miss Sunita Pattanaik , LL.B Ganjam | 13.09.1975 30.09.2033 30.09.2035 | 23.12.2008 23.12.2008 | 15.03.2017 | 2 nd Addl. Senior Civil Judge, Balasore 22..02.2019 | |
| 80. | Miss Sujata Priyambada Swain , LL.B Kendrapara | 01.02.1974 31.01.2032 31.01.2034 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Aska 27.11.2019 | |
| 81. | Ms. Gargi Patnaik , LL.B Khurda | 13.02.1984 28.02.2042 29.02.2044 | 23.12.2008 23.12.2008 | 15.03.2017 | Secretary, D.L.S.A, Cuttack 03.11.2015/ 15.03.2017 | To join as Deputy Registrar, OAT, Bhubaneswar |
| 82. | Ms. Ranju Lata Lenka , LL.B Jajpur Jajpur Road | 29.08.1972 31.08.2030 31.08.2032 | 23.12.2008 23.12.2008 | 10.03.2017 | Secretary, D.L.S.A., Nayagarh 29.06.2019 | |
| 83. | Shri Sidhartha Sahoo , LL.B Cuttack Rajgangpur | 15.05.1977 31.05.2035 31.05.2037 | 23.12.2008 23.12.2008 | 10.03.2017 | Special Officer, D.P.P, Odisha, Bhubaneswar 13.03.2020 | |
| 84. | Shri Hrushikesh Sahoo , LL.M. Cuttack/ Cuttack | 02.07.1976 31.07.2034 31.07.2036 | 23.12.2008 23.12.2008 | 15.03.2017 | Senior Civil Judge, Koraput 24.06.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 85. | Shri Basudev Acharya, LL.M. Jagatsinghpur | 20.06.1981 30.06.2039 30.06.2041 | 23.12.2008 23.12.2008 | 15.04.2017 | Special Officer (Admn.), Orissa High Court, Cuttack 20.01.2020 | |
| 86. | Shri Arun Pattnaik, LL.B Khurda | 28.01.1983 31.01.2041 31.01.2043 | 23.12.2008 23.12.2008 | 06.07.2018 | Registrar, Civil Courts, Puri 28.02.2020 | |
| 87. | Smt. Puja Sarangi LL.M. Khurda | 15.06.1983 30.06.2041 30.06.2043 | 18.12.2009 18.12.2009 | 10.03.2017 | Senior Civil Judge, Nimapara 09.05.2019 | |
| 88. | Ms. Sangita Pani, LL.M. Puri | 03.06.1983 30.06.2041 30.06.2043 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Sambalpur 06.07.2018 | |
| 89. | Shri Sandeep Kumar Pattnaik, LL.B Khurda | 01.03.1981 31.03.2039 31.03.2041 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Puri 26.04.2019 | |
| 90. | Shri Bisweswar Biswopprakash Ray, LL.B Cuttack Cuttack | 12.06.1980 30.06.2038 30.06.2040 | 18.12.2009 18.12.2009 | 15.03.2017 | Protocol Officer, Cuttack 06.11.2017 | |
| 91. | Shri Satya Priya Dash, LL.M. Cuttack Cuttack | 22.07.1979 31.07.2037 31.07.2039 | 18.12.2009 18.12.2009 | 10.03.2017 | Senior Civil Judge, Athamallick 15.07.2019 | |
| 92. | Shri Anupam Patra, LL.B Kendrapara | 02.08.1984 31.08.2042 31.08.2044 | 18.12.2009 18.12.2009 | 15.03.2017 | Central Project Co-ordinator, Orissa High Court, Cuttack 01.02.2019 | |
| 93. | Shri Bishnudev Jena, LL.M. Cuttack/ Cuttack | 10.07.1982 31.07.2040 31.07.2042 | 18.12.2009 18.12.2009 | 20.03.2017 | Senior Civil Judge, Kodala 15.07.2019 | |
| 94. | Shri Raghunandan Das, LL.B Sonepur | 04.06.1979 30.06.2037 30.06.2039 | 18.12.2009 18.12.2009 | 14.03.2017 | Senior Civil Judge, 2 nd Court, Cuttack 27.04.2019 | |
| 95. | Ms. Meenakshi Priyadarshinee, LL.M. Cuttack | 05.01.1983 31.01.2041 31.01.2043 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Basudevpur 16.04.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 96. | Shri Priya Ranjan Barik , LL.B Cuttack Cuttack | 18.07.1983 31.07.2041 31.07.2043 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Kujanga 16.05.2019 | |
| 97. | Shri Pritish Kumar Routray , LL.B Khurda / Bhubaneswar | 28.06.1979 30.06.2037 30.06.2039 | 18.12.2009 18.12.2009 | 10.03.2017 | Registrar, Civil Courts, Boudh 15.07.2019 | |
| 98. | Shri Prasanta Kumar Behera , LL.B Jagatsinghpur Bhubaneswar | 18.09.1979 30.09.2037 30.09.2039 | 18.12.2009 18.12.2009 | 10.03.2017 | Senior Civil Judge, Umerkote 16.05.2019 | |
| 99. | Shri Subas Chandra Dhal , LL.M. Kendrapara | 15.02.1978 29.02.2036 28.02.2038 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Dhenkanal 13.03.2020 | |
| 100. | Shri Narottam Sethy , LL.M. Ganjam | 12.09.1981 30.09.2039 30.09.2041 | 05.02.2010 05.02.2010 | 06.11.2017 | Senior Civil Judge, Rourkela 02.03.2020 | |
| 101. | Shri Alekh Kumar Pradhan , LL.M. Kendrapara | 02.05.1979 31.05.2037 31.05.2039 | 18.12.2009 18.12.2009 | 10.03.2017 | Senior Civil Judge, Khallkote 16.05.2019 | |
| 102. | Shri Binod Bihari Sahoo , LL.M. Bhadrak | 20.05.1976 31.05.2034 31.05.2036 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Kantabanji 26.06.2019 | |
| 103. | Mrs. Anjali Kumari Padhy , LL.M. Ganjam | 16.05.1977 31.05.2035 31.05.2037 | 18.12.2009 18.12.2009 | 10.03.2017 | Senior Civil Judge, Udala 06.05.2019 | |
| 104. | Ms. Indira Priyadarshini , LL.M. Mayurbhanj Udala | 31.03.1985 31.03.2043 31.03.2045 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Jaleswar 26.06.2019 | |
| 105. | Dr. Sanghamitra Dash , LL.M., Ph.D Ganjam | 12.01.1977 31.01.2035 31.01.2037 | 18.12.2009 18.12.2009 | 14.03.2017 | Senior Civil Judge, Balliguda 15.07.2019 | |
| 106. | Shri Rajib Lochan Sahu , LL.B Baragarh Baragarh | 25.05.1982 31.05.2040 31.05.2042 | 18.12.2009 18.12.2009 | 22.03.2017 | Senior Civil Judge, Titilagarh 15.07.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 107. | Ms. Nileema Panda, LL.B Cuttack | 03.08.1977 31.08.2035 31.08.2037 | 18.12.2009 18.12.2009 | 15.03.2017 | Secretary, D.L.S.A, Bargarh 26.06.2019 | |
| 108. | Ms. Sashi Rekha Mishra, LL.B Cuttack | 11.05.1974 31.05.2032 31.05.2034 | 18.12.2009 18.12.2009 | 15.03.2017 | Senior Civil Judge, Jagatsinghpur 24.06.2019 | |
| 109. | Shri Sushil Kumar Sahu, LL.B Jharsuguda Jharsuguda | 16.07.1979 31.07.2037 31.07.2039 | 18.12.2009 18.12.2009 | 16.10.2017 | Senior Civil Judge (LR), Dhenkanal 13.12.2019 | |
| 110. | Ms. Abhinandita Panda, LL.M. Cuttack | 04.01.1985 31.01.2043 31.01.2045 | 18.12.2009 18.12.2009 | 06.11.2017 | Secretary, D.L.S.A, Angul 06.11.2017 | To join as Sr. Civil Judge, Padampur |
| 111. | Ms. Sarmistha Dash, LL.B Kendrapara | 17.03.1980 31.03.2038 31.03.2040 | 18.12.2009 18.12.2009 | 01.11.2017 | 2 nd Addl. Senior Civil Judge, Cuttack 02.01.2019/ 22.02.2019 | |
| 112. | Shri Sarat Kumar Jena, LL.B Puri Cuttack | 03.05.1973 31.05.2031 31.05.2033 | 18.12.2009 18.12.2009 | 06.11.2017 | Senior Civil Judge, Athagarh 06.11.2017 | To join as Registrar, Civil Courts, Jeypore |
| 113. | Ms. Susama Swain, LL.M Nayagarh | 19.07.1974 31.07.2032 31.07.2034 | 18.12.2009 18.12.2009 | 16.10.2017 | Senior Civil Judge, Bissam-Cuttack 16.11.2019 | |
| 114. | Ms. Sabitri Nayak LL.B Cuttack | 12.12.1980 31.12.2038 31.12.2040 | 18.12.2009 18.12.2009 | 16.10.2017 | Senior Civil Judge, Padampur 16.10.2017 | To join as Sr. Civil Judge (Women's Court), Dhenkanal |
| 115. | Shri Chittaranjan Mishra, LL.B Jajpur | 11.06.1982 30.06.2040 30.06.2042 | 18.12.2009 18.12.2009 | 06.11.2017 | Registrar, Civil Courts, Nayagarh 02.03.2020 | |
| 116. | Ms. Srutisnigdha Das, LL.M. Khurda | 05.06.1976 30.06.2034 30.06.2036 | 18.12.2009 18.12.2009 | 04.12.2017 | Senior Civil Judge, Kamakshyanagar 28.02.2020 | |
| 117. | Shri Biswa Bisruta Kar, LL.M. Cuttack | 03.02.1982 29.02.2040 28.02.2042 | 18.12.2009 18.12.2009 | 15.12.2017 | Registrar, Civil Courts, Bargarh 13.03.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 118. | Ms. Lopamudra Malla, LL.B Khurda | 03.10.1975 31.10.2033 31.10.2035 | 18.12.2009 18.12.2009 | 06.11.2017 | Senior Civil Judge, Angul 04.03.2020 | |
| 119. | Ms. Seema Tripathy, LL.B Baragarh | 07.11.1983 30.11.2041 30.11.2043 | 18.12.2009 18.12.2009 | 27.11.2017 | Secretary, D.L.S.A, Sonepur 27.11.2017/ 20.06.2019 | To join as Addl. Sr. Civil Judge, Bolangir |
| 120. | Shri Susanta Kumar Mishra, LL.M. Jajpur | 16.06.1980 30.06.2038 30.06.2040 | 18.12.2009 18.12.2009 | 16.10.2017 | 1 st Addl. Senior civil Judge, Cuttack 16.10.2017 | |
| 121. | Shri Janak Rout, LL.M. Cuttack Cuttack | 07.06.1981 30.06.2039 30.06.2041 | 18.12.2009 18.12.2009 | 06.11.2017 | Registrar, Civil Courts, Bhadrak 06.11.2017 | To join as Registrar, Civil Courts, Sambalpur |
| 122. | Shri Himansu Sekhar Biswal, LL.B Cuttack | 27.06.1975 30.06.2033 30.06.2035 | 18.12.2009 18.12.2009 | 13.11.2017 | Registrar, Civil Courts, Jeypore 13.11.2017 | To join as Sr. Civil Judge, Bhadrak |
| 123. | Smt. Banali Tripathy, LL.M. Angul | 02.06.1976 30.06.2034 30.06.2036 | 18.12.2009 18.12.2009 | 03.01.2018 | Senior Civil Judge(Women's Court), Nayagarh 02.03.2020 | |
| 124. | Shri Debasish Mohanty, LL.B Khurda Bhubaneswar | 30.11.1981 30.11.2039 30.11.2041 | 18.12.2009 18.12.2009 | 06.11.2017 | Protocol Officer, Puri 08.02.2019 | |
| 125. | Shri Prabhuram Das Adhikari, LL.B Balasore | 27.05.1980 31.05.2038 31.05.2040 | 18.12.2009 18.12.2009 | 13.11.2017 | Senior Civil Judge, Bonai 16.03.2020 | |
| 126. | Dr. Pradip Kumar Pradhan, LL.M, Ph.D, Boudh | 20.08.1978 31.08.2036 31.08.2038 | 18.12.2009 18.12.2009 | 16.10.2017 | Senior Civil Judge, Khariar 15.07.2019 | |
| 127. | Ms. Nibedita Panda, LL.B Cuttack | 04.10.1974 31.10.2032 31.10.2034 | 18.12.2009 18.12.2009 | 16.11.2017 | Senior Civil Judge, Pipili 08.02.2019 | |
| 128. | Ms. S. Subhalaxmi, LL.B Bhadrak | 09.07.1982 31.07.2040 31.07.2042 | 18.12.2009 18.12.2009 | 01.12.2017 | Senior Civil Judge, Nabarangpur 22.02.2019 | To join as Secretary, DLSA, Angul |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 129. | Ms. Aparna Mohapatra , LL.B Puri | 12.07.1983 31.07.2041 31.07.2043 | 18.12.2009 18.12.2009 | 06.11.2017 | Registrar, Civil Courts, Nabarangpur 28.02.2020 | |
| 130. | Shri Niranjan Patra , LL.B Kalahandi Bhawanipatna | 04.07.1979 31.07.2037 31.07.2039 | 20.12.2010 | 16.10.2017 | Senior Civil Judge, Jajpur Road 26.06.2019 | |
| 131. | Shri Sankha Chakraborty , B.A, LL.B Khurda | 07.03.1985 31.03.2043 31.03.2045 | 20.12.2010 | 06.11.2017 | Registrar, Civil Courts, Bhubaneswar 09.07.2018 | |
| 132. | Ms. Punam Jena , LL.B Puri | 20.02.1983 28.02.2041 28.02.2043 | 20.12.2010 | 29.11.2017 | Secretary, D.L.S.A, Jajpur 28.02.2020 | |
| 133. | Ms. Sarita Mohanty LL.M Bolangir | 25.06.1979 30.06.2037 30.06.2039 | 20.12.2010 | 27.04.2018 | Addl. Sr. Civil Judge, Jajpur 27.04.2018 | |
| 134. | Ms. Shreemayee Acharya , LL.M Cuttack | 31.05.1979 31.05.2037 31.05.2039 | 20.12.2010 | 02.12.2017 | Addl. Senior Civil Judge, Bolangir 02.12.2017 | To join as Sr. Civil Judge, Athagarh |
| 135. | Shri Chhayakanta Dash , B.A. LL.B (Hons) Ganjam | 25.06.1986 30.06.2044 30.06.2046 | 20.12.2010 | 16.10.2017 | Addl. Senior Civil Judge (OEAT), Dhenkanal 24.01.2020 | |
| 136. | Ms. Swapnashree Nayak , B.A. LL.M. Puri | 04.04.1985 30.04.2043 30.04.2045 | 20.12.2010 | 23.10.2017 | 3 rd Addl. Sr. Civil Judge, Cuttack 23.10.2017/ 18.06.2018 | To join as Sr. Civil Judge, Jharsuguda |
| 137. | Ms. Aradhana Sarangi , LL.M Khurda Bhubaneswar | 07.05.1985 31.05.2043 31.05.2045 | 20.12.2010 | 01.12.2017 | Addl. Senior Civil Judge, Bhadrak 13.03.2020 | |
| 138. | Ms. Gitanjali Nanda , LL.M Keonjhar | 27.09.1980 30.09.2038 30.09.2040 | 20.12.2010 | 22.11.2017 | Senior Civil Judge (Women's Court), Dhenkanal 22.11.2017 | To join as Secretary, DLSA, Sonepur |
| 139. | Ms. Lopamudra Panda , LL.B (Hons) Cuttack | 17.03.1987 31.03.2045 31.03.2047 | 20.12.2010 | 22.11.2017 | Senior Civil Judge Jeypore 18.06.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 140. | Shri Padmalochan Badajena , LL.M Cuttack Cuttack | 25.04.1981 30.04.2039 30.04.2041 | 20.12.2010 | 20.11.2017 | Registrar, Civil Courts, Cuttack 06.12.2019 | |
| 141. | Shri Smruti Ranjan Mohapatra , LL.B (Hons) Jajpur | 10.07.1986 31.07.2044 31.07.2046 | 20.12.2010 | 28.10.2017 | Senior Civil Judge, Berhampur 03.02.2020 | |
| 142. | Ms. Musarrat Zahin , LL.B Cuttack | 28.09.1982 30.09.2040 30.09.2042 | 20.12.2010 | 16.10.2017 | Senior Civil Judge, Nayagarh 16.10.2017 | |
| 143. | Ms. Deepa Das , B.Sc., LL.B Bhadrak Bhadrak | 23.10.1977 31.10.2035 31.10.2037 | 20.12.2010 | 25.11.2017 | Senior Civil Judge, Parlakhemundi 01.02.2018/ 11.02.2020 | |
| 144. | Shri Kamalakanta Nayak , LL.M. Balasore Cuttack | 06.05.1984 31.05.2042 31.05.2044 | 20.12.2010 | 26.10.2017 | Senior Civil Judge, Sonapur 03.02.2020 | |
| 145. | Shri Prasanna Kumar Behera , B.A. LL.B (Hons) Cuttack | 11.02.1985 28.02.2043 28.02.2045 | 20.12.2010 | 03.08.2018 | Secretary, D.L.S.A, Nabarangpur 03.08.2018 | |
| 146. | Shri Kamala Kanta Rout , LL.M Nuapada | 12.10.1980 31.10.2038 31.10.2040 | 20.12.2010 | 04.07.2018 | Secretary, D.L.S.A, Jagatsinghpur 04.07.2018 | |
| 147. | Shri Amaresh Nayak , LL.M Kendrapara | 19.04.1982 30.04.2040 30.04.2042 | 20.12.2010 | 09.07.2018 | Secretary, D.L.S.A, Malkangiri 09.07.2018 | |
| 148. | Shri Manas Ranjan Ray , LL.M Angul | 15.06.1982 30.06.2040 30.06.2042 | 20.12.2010 | 02.07.2018 | Secretary, D.L.S.A, Bhubaneswar 02.07.2018 | |
| 149. | Ms. Chinmayee Rath , LL.M. Sambalpur Sambalpur | 18.07.1980 31.07.2038 31.07.2040 | 20.12.2010 | 09.07.2018 | Senior Civil Judge, Hindol 04.02.2020 | |
| 150. | Ms. Annapurna Nayak , B.Com, LL.B Kandhamal | 01.07.1983 30.06.2041 30.06.2043 | 20.12.2010 | 18.06.2018 | Sr. Civil Judge (Women's Court), Jagatsinghpur 18.06.2018 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 151. | Shri Dipankar Pattnayak , LL.M Khurda Bhubaneswar | 04.01.1985 31.01.2043 31.01.2045 | 20.12.2010 | 18.06.2018 | Senior Civil Judge, Banki 06.05.2019 | |
| 152. | Dillip Kumar Satapathy , LL.B Angul/ Athagarh | 04.07.1980 31.07.2038 31.07.2040 | 20.12.2010 | 02.07.2018 | Senior Civil Judge, Banapur 02.07.2018 | |
| 153. | Shri Bijaya Kumar Das , LL.B Bhadrak Howrah (WB) | 11.02.1980 28.02.2038 29.02.2040 | 20.12.2010 | 24.07.2018 | Registrar, Civil Courts, Balasore 13.03.2020 | |
| 154. | Ms. Sunita Kumari Khandelwal , LL.M Sambalpur | 13.01.1981 31.01.2039 31.01.2041 | 20.12.2010 | 09.07.2018 | Deputy Director, O.J.A, Cuttack 22.02.2019 | |
| 155. | Ms. Sasmita Nandini Tripathy , LL.M. Khurda | 12.12.1984 31.12.2042 31.12.2044 | 20.12.2010 | 18.06.2018 | 4 th Addl. Senior Civil Judge, Cuttack 18.06.2018 | To join as 3 rd Addl. Sr. Civil Judge, Cuttack |
| 156. | Shri Janmejaya Das LL.B (Hons), MBA Khurda BBSR/ Delhi | 20.05.1982 31.05.2040 31.05.2042 | 20.12.2010 | 18.06.2018 | 1 st Addl. Senior Civil Judge, Berhampur 08.02.2019 | |
| 157. | Shri Ajit Kumar Ota LL.M. Subarnapur | 05.07.1985 31.07.2043 31.07.2045 | 20.12.2010 | 02.07.2018 | Secretary, D.L.S.A., Nuapada 02.07.2018 | |
| 158. | Shri Soubhagya Ranjan Swain , B.A., LL.B (Hons) Puri | 30.05.1987 31.05.2045 31.05.2047 | 20.12.2010 | 30.06.2018 | Registrar, Civil Courts, Phulbani 20.06.2019 | |
| 159. | Shri Santosh Kumar Agarwala , LL.B Baragarh Baragarh | 12.07.1976 31.07.2034 31.07.2036 | 20.12.2010 | 08.02.2019 | Senior Civil Judge, Salipur 08.02.2019 | |
| 160. | Shri Satyaprakash Ray Choudhury B.A, LL.B (Hons) Angul | 22.03.1986 31.03.2044 31.03.2046 | 20.12.2010 | 08.02.2019 | Protocol Officer, Sambalpur stationed at Bhubaneswar 08.02.2019/ 25.04.2019 | |
| 161. | Ms. Sudipta Dehury , LL.B Sundargarh | 27.05.1982 31.05.2040 31.05.2042 | 20.12.2010 | 08.02.2019 | Senior Civil Judge, Karanjia 08.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 162. | Shri Bimal Raul LL.M. Angul | 15.07.1978 31.07.2036 31.07.2038 | 20.12.2010 | 16.04.2019 | Senior Civil Judge, Sundargarh 16.04.2019/ 25.02.2020 | |
| 163. | Mrs. Swayam Prava Acharya , LL.M Cuttack | 15.05.1982 31.05.2040 31.05.2042 | 20.12.2010 | 12.04.2019 | Senior Civil Judge, Chhatrapur 12.04.2019 | |
| 164. | Mrs. Sucheta Krupalini B.A. LL.B (Hons) Dhenkanal | 05.04.1987 30.04.2045 30.04.2047 | 20.12.2010 | 16.02.2019 | Senior Civil Judge, Malkangiri 09.07.2018/ 16.02.2019 | |
| 165. | Ms. Alok Mayee Pradhan , B.A. LL.B (Hons) Dhenkanal | 18.07.1985 31.07.2043 31.07.2045 | 20.12.2010 | 16.02.2019 | 2 nd Addl. Senior Civil Judge, Berhampur 27.04.2018/ 16.02.2019 | |
| 166. | Shri Bibhu Dutta Nayak , LL.B Jagatsinghpur | 26.11.1977 30.11.2035 30.11.2037 | 20.12.2010 | 28.02.2019 | Senior Civil Judge, Khandapada 23.11.2019 | |
| 167. | Shri Durbasha Durga LL.B Kalahandi Dharamgarh | 20.07.1976 31.07.2034 31.07.2036 | 20.12.2010 | 10.04.2019 | Senior Civil Judge, Boudh 10.04.2019 | |
| 168. | Shri Abakash Choudhury , LL.M. Cuttack | 07.07.1983 31.07.2041 31.07.2043 | 20.12.2010 | 06.03.2019 | Senior Civil Judge, Biramaharajpur 03.01.2018/ 06.03.2019 | To join as Registrar, Civil Courts, Bhadrak |
| 169. | Shri Ramakanta Mohanty , LL.B Jagatsinghpur/ Cuttack | 01.04.1979 30.04.2037 30.04.2039 | 20.12.2010 | 08.02.2019 | Registrar, Civil Courts, Deogarh 08.02.2019 | |
| 170. | Shri Nihar Ranjan Lenka , LL.B Cuttack | 08.02.1984 28.02.2042 29.02.2044 | 20.12.2010 | 28.02.2019 | 2 nd Addl. Senior Civil Judge, Bhubaneswar 28.02.2019 | |
| 171. | Shri Amaresh Mohapatra , LL.B Cuttack Cuttack | 10.06.1980 30.06.2038 30.06.2040 | 20.12.2010 | 28.02.2019 | Secretary, D.L.S.A, Puri 28.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 172. | Shri Sudhir Kumar Mishra , LL.B Subarnapur | 28.03.1980 31.03.2038 31.03.2040 | 20.12.2010 | 26.04.2019 | Senior Civil Judge, Nuapada 26.04.2019 | |
| 173. | Shri Byomakesh Nayak , B.A. LL.B (Hon) Kendrapara | 11.01.1986 31.01.2044 31.01.2046 | 09.01.2012 | 08.02.2019 | Secretary, D.L.S.A, Parlakhemundi 08.02.2019/ 11.02.2020 | |
| 174. | Shri Bishes Kumar Sahu , LL.M. Samablpur | 14.07.1986 31.07.2044 31.07.2046 | 09.01.2012 | 28.02.2019 | Senior Civil Judge, Bargarh 28.02.2019 | |
| 175. | Shri Nihar Ranjan Sahoo , B.A. LL.B (Hons) Dhenkanal Kamakshyanagar | 07.07.1986 31.07.2044 31.07.2046 | 09.01.2012 | 22.02.2019 | 5 th Addl. Sr. Civil Judge, Cuttack , 22.02.2019 | To join as Spl. Officer (S.C), OHC, Ctc. On 04.05.2020 |
| 176. | Shri Malaya Kumar Pradhan , LL.M Nayagarh Bhubaneswar | 20.07.1983 31.07.2041 31.07.2043 | 09.01.2012 | 28.02.2019 | Secretary, D.L.S.A, Kendrapara 28.02.2019 | |
| 177. | Shri Rakesh Kumar Muduli , LL.B Puri Puri | 26.01.1981 31.01.2039 31.01.2041 | 09.01.2012 | 29.06.2019 | Senior Civil Judge, (LR), Bhubaneswar 29.06.2019 | |
| 178. | Ms. Mahasweta Parija , LL.B Kendrapara | 19.07.1988 31.07.2046 31.07.2048 | 09.01.2012 | 15.07.2019 | Registrar, Civil Courts, Jagatsinghpur 15.07.2019 | |
| 179. | Shri Sibasish Giri , LL.B Balasore | 08.09.1976 30.09.2034 30.09.2036 | 09.01.2012 | 17.05.2019 | Addl. Senior Civil Judge, Baripada 17.05.2019 | |
| 180. | Mrs. Sweety Samantaray , LL.M Cuttack | 08.02.1984 28.02.2042 29.02.2044 | 09.01.2012 | 26.06.2019 | Senior Civil Judge, Dharamgarh 28.02.2020 | |
| 181. | Shri Swyam Prakash Das , B.A. LL.B (Hons) Jagatsinghpur | 02.07.1986 31.07.2044 31.07.2046 | 09.01.2012 | 20.06.2019 | 3 rd Addl. Senior Civil Judge, Balasore 20.06.2019 | |
| 182. | Mrs. Shibani B.A. LL.B (Hons) Khurda Bhubaneswar | 13.06.1982 30.06.2040 30.06.2042 | 09.01.2012 | 01.05.2019 | Senior Civil Judge, Deogarh 01.05.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 183. | Shri Binaya Kumar Patra , B.A. LL.M Mayurbhanj / Cuttack | 03.06.1980 30.06.2038 30.06.2040 | 13.02.2012 | 29.06.2019 | Senior Civil Judge, Champua 29.06.2019 | |
| 184. | Mrs. Patanjali Sahoo , LL.B, M.B.A. Cuttack | 24.02.1980 28.02.2038 29.02.2040 | 09.01.2012 | 24.06.2019 | Secretary, D.L.S.A, Phulbani 24.06.2019 | |
| 185. | Shri Jiban Kumar Pattnaik , LL.B, M.B.A Kandhamal / Cuttack | 25.04.1984 30.04.2042 30.04.2044 | 09.01.2012 | 16.05.2019 | Senior Civil Judge, Rairangpur 16.05.2019 | |
| 186. | Shri Sukumar Mohapatra , LL.M Cuttack Cuttack | 10.07.1979 31.07.2037 31.07.2039 | 09.01.2012 | 24.06.2019 | Secretary, D.L.S.A, Balasore 24.06.2019 | |
| 187. | Shri Jaya Prakash Nayak , LL.B Kandhamal Bhubaneswar | 01.07.1980 30.06.2038 30.06.2040 | 09.01.2012 | 27.04.2019 | Registrar, Civil Courts, Nuapada 27.04.2019 | |
| 188. | Shri Sudeep Kumar Das , LL.B Khurda | 03.11.1987 30.11.2045 30.11.2047 | 09.01.2012 | 16.05.2019 | Addl. Senior Civil Judge, Sambalpur 09.07.2018/ 16.05.2019 | |
| 189. | Mrs. Apurba Choudhury , B.A. LL.B (Hons) Khurda | 12.07.1987 31.07.2045 31.07.2047 | 09.01.2012 | 06.05.2019 | Senior Civil Judge, Rairakhol 03.07.2018/ 06.05.2019 | |
| 190. | Shri Subrat Acharya B.A. LL.B (Hons) Ganjam | 27.05.1986 31.05.2044 31.05.2046 | 09.01.2012 | 20.06.2019 | Registrar, Civil Courts, Sonapur 20.06.2019 | |
| 191. | Ms. Subhashree Pradhan , LL.B Sambalpur | 16.05.1979 31.05.2037 31.05.2039 | 09.01.2012 | 26.04.2019 | Registrar, Civil Courts, Parlakhemundi 26.04.2019 | |
| 192. | Mrs. Suchitra Paramguru , LL.M Khurda | 09.07.1979 31.07.2037 31.07.2039 | 09.01.2012 | 26.06.2019 | Addl. Senior Civil Judge, Puri 26.06.2019 | |
| 193. | Mrs. Swarnalata Nayak , LL.B Kandhamal/ Baragarh | 05.07.1977 31.07.2035 31.07.2037 | 09.01.2012 | 26.06.2019 | Senior Civi Judge, Keonjhar 09.07.2018/ 26.06.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 194. | Ms. Sucharita Mohanty , LL.B Khurda/ Bhubaneswar | 15.07.1978 31.07.2036 31.07.2038 | 09.01.2012 | 10.07.2019 | Senior Civil Judge, Baripada 13.12.2019 | |
| 195. | Shri Manoranjan Mishra , LL.B Jajpur Cuttack | 25.11.1979 30.11.2037 30.11.2039 | 09.01.2012 | 24.06.2019 | Secretary, D.L.S.A., Rayagada 24.06.2019 | |
| 196. | Mrs. Sadyasnata Paty , B.A. LL.B (Hons) Dhenkanal | 01.05.1987 30.04.2045 30.04.2047 | 09.01.2012 | 24.12.2019 | Senior Civil Judge (LR), Berhampur 24.12.2019 | |
| 197. | Ms. Kumudini Muduli , LL.B Cuttack | 02.07.1974 31.07.2032 31.07.2034 | 09.01.2012 | 16.11.2019 | Senior Ciivl Judge, Kendrapara 16.11.2019 | |
| 198. | Ms. Sumita Acharya , B.A. LL.B (Hons) Sundargarh Sundargarh | 15.07.1986 31.07.2044 31.07.2046 | 09.01.2012 | 08.11.2019 | Senior Civil Judge (LR), Bariapda 25.07.2018/ 08.11.2019 | |
| 199. | Ms. Sushree Sangita Mallick , LL.B Khurda Bhubaneswar | 21.11.1975 30.11.2033 30.11.2035 | 09.01.2012 | 23.11.2019 | Senior Civil Judge, Gunupur 23.11.2019 | |
| 200. | Ms. Sushree Sangita Patra , LL.B Kendrapara | 10.01.1982 31.01.2040 31.01.2042 | 09.01.2012 | 23.11.2019 | Senior Civil Judge (LR), Angul 23.11.2019 | |
| 201. | Shri Debasish Dash LL.M Khurda | 26.02.1984 28.02.2042 29.02.2044 | 09.01.2012 | 11.02.2020 | Secretary, D.L.S.A, Bolangir 11.02.2020 | |
| 202. | Ms. Chinmayee Panda B.A. LL.B (Hons) Koraput | 15.01.1989 31.01.2047 31.01.2049 | 25.02.2013 | 24.01.2020 | Senior Civil Judge, Bhawanipatna 24.01.2020 | |
| 203. | Shri Jyoti Ranjan Dash B.A. LL.B (Hons) Cuttack Cuttack | 15.07.1988 31.07.2046 31.07.2048 | 25.02.2013 | 16.01.2020 | Deputy Secretary, O.S.L.S.A.,Cuttack 28.02.2019/ 16.01.2020/ 24.04.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 204. | Ms. Satarupa Satpathy B.A. LL.B (Hons) Khurda | 27.11.1988 30.11.2046 30.11.2048 | 25.02.2013 | 13.12.2019 | Senior Civil Judge, Rayagada 17.07.2019/ 13.12.2019 | |
| 205. | Shri Soumyarup Sahu B.A. LL.B Kalahandi Bhawanipatna | 13.01.1986 31.01.2044 31.01.2046 | 25.02.2013 | 03.02.2020 | Secretary, D.L.S.A, Baripada 03.02.2020 | |
| 206. | Ms. Pradyomayee Sujata , LL.M Nayagarh | 08.05.1988 31.05.2046 31.05.2048 | 25.02.2013 | 16.11.2019 | Registrar, Civil Courts, Jajpur 16.11.2019 | |
| 207. | Ms. Somalina Mishra , B.A. LL.B (Hons) Puri | 17.06.1987 30.06.2045 30.06.2047 | 25.02.2013 | 23.11.2019 | Senior Civil Judge (Women's Court) , Khurda 23.11.2019 | |
| 208. | Shri Soven Kanungo LL.M Jagatsinghpur | 04.05.1986 31.05.2044 31.05.2046 | 25.02.2013 | 10.12.2019 | Addl. Senior Civil Judge, Kendrapara 10.12.2019 | |
| 209. | Ms. Samapika Mohanty , B.A. LL.B(Hons) Puri | 02.05.1984 31.05.2042 31.05.2044 | 25.02.2013 | 28.02.2020 | Secretary, D.L.S.A, Bhadrak 28.02.2020 | |
| 210. | Shri Punya Shloka Rath , B.A. LL.B (Hons) Cuttack Cuttack | 07.07.1987 31.07.2045 31.07.2047 | 25.02.2013 | 04.02.2020 | Registrar, Civil Courts, Kendrapara 04.02.2020 | |
| 211. | Shri Ashish Pattanaik LL.M Jagatsinghpur | 07.06.1988 30.06.2046 30.06.2048 | 25.02.2013 | 25.02.2020 | Registrar, Civil Courts, Angul 25.02.2020 | |
| 212. | Shri Surya Das LL.B Jagatsinghpur | 28.09.1985 30.09.2043 30.09.2045 | 25.02.2013 | 25.02.2013 | S.D.J.M, Boudh 16.10.2017 | Promoted & to join as Secretary, DLSA, Cuttack |
| 213. | Shri Sukanta Kishore Jena , LL.B Cuttack Cuttack | 04.07.1976 31.07.2034 31.07.2036 | 25.02.2013 | 28.02.2020 | Secretary, D.L.S.A, Dhenkanal 28.02.2020 | |
| 214. | Ms. Soudamini Biswal LL,B Puri | 30.03.1979 31.03.2037 31.03.2039 | 25.02.2013 | 02.03.2020 | Secretary, D.L.S.A, Keonjhar 02.03.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 215. | Ms. Saswati Mishra , B.A. LL.B (Hons) Keonjhar | 27.07.1988 31.07.2046 31.03.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M, Athagarh 18.06.2018 | Promoted & to join as 5 th Addl. Sr. Civil Judge, Cuttack |
| 216. | Shri Charanjit Oram , LL.B Sundargarh Rourkela | 02.01.1982 31.01.2040 31.01.2042 | 25.02.2013 | 16.03.2020 | Secretary, D.L.S.A, Boudh 16.03.2020 | |
| 217. | Shri Santosh Kumar Mohapatra , LL.B Khurda Bhubaneswar | 24.04.1982 30.04.2040 30.04.2042 | 25.02.2013 | 28.02.2020 | Registrar, Civil Courts, Bhawanipatna 28.02.2020 | |
| 218. | Dr. Mamata Mohanty , LL.B Jagatsinghpur Cuttack | 13.08.1973 31.08.2031 31.08.2033 | 04.03.2013 | 04.02.2020 | Registrar, Civil Courts, Keonjhar 04.02.2020 | |
| 219. | Ms. Pallavee Rani Sahu , LL.M. Bolangir Titlagarh/ Boudh | 24.06.1977 30.06.2035 30.06.2037 | 25.02.2013 | 13.03.2020 | Senior Civil Judge, Rajgangpur 13.03.2020 | |
| 220. | Shri Subha Gautam Mishra , B.A. LL.B (H) Dhenkanal | 01.04.1989 31.03.2047 31.03.2049 | 25.02.2013 | 02.03.2020 | Secretary, D.L.S.A, Jeypore 02.03.2020 | |
| 221. | Shri Sitikantha Pradhan , B.A. LL.B (H) Kalahandi BBSR/Bhawanipatna | 28.06.1984 30.06.2042 30.06.2044 | 25.02.2013 | 28.02.2020 | Secretary, D.L.S.A, Bhawanipatna 28.02.2020 | |
| 222. | Shri Abhaya Kumar Das , B.A. LL.B (Hons) Khurda | 31.08.1988 31.08.2046 31.08.2048 | 25.02.2013 | 28.02.2020 | Senior Civil Judge, Anandpur 28.02.2020 | |
| 223. | Ms. Monalisa Pattanaik , LL.M Khurda Bhubaneswar | 27.05.1975 31.05.2033 31.05.2035 | 25.02.2013 | 25.02.2013 | S.D.J.M, Balasore 18.06.2018 | Promoted & to join as Sr. Civil Judge, Biramaharajpur |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|----------------|--|--|---|---|---|----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

PART -V

OFFICERS IN THE CADRE OF CIVIL JUDGE

(SUB-DIVISIONAL JUDICIAL MAGISTRATS, CIVIL JUDGE
AND J.M.F.C./ J.M.S.C. / GRAM NYAYADHIKARI)

CADRE STRENGTH : 435

| | | |
|--------------|---|--|
| Scale of Pay | : | Rs. 27,700 – 770 – 33,090 – 920 – 40, 450 – 1080 – 44, 770/- |
| ACP – I | : | Rs. 33, 090 – 920 – 40, 450 – 1080 – 45, 850/- |
| ACP – II | : | Rs. 39, 530 – 920 – 40, 450 – 1080 – 49,090- 1230 – 54,010/- |

| | | | |
|-----|-------------------------------------|------|-----|
| (a) | Sub-Divisional Judicial Magistrates | | 58 |
| (b) | Civil Judge | | 19 |
| (c) | Judicial Magistrate of First Class | | 275 |
| (d) | Inspector of Processes | | 14 |
| (e) | Gram Nyayalays | | 22 |
| (f) | Special Posts | | 07 |
| (g) | JMFC (Leave Reserve) | | 40 |

Total : 435

1. Asst. Commissioner of Endowments, Bhubaneswar
2. Addl. Asst. Commissioner of Endowments, Cuttack
3. Addl. Asst. Commissioner of Endowments, Berhampur
4. Addl. Asst. Commissioner of Endowments, Sambalpur
5. Asst. Registrar (Administration), Orissa High Court, Cuttack
6. Assistant Director, Odisha Judicial Academy, Cuttack
7. Assistant Secretary, Odisha State Legal Services Authority, Cuttack

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|------------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

CIVIL LIST OF JUDICIAL OFFICERS IN THE CADRE OF CIVIL JUDGE

| | | | | | | |
|-----|--|--|------------|------------|---|---------------------------|
| 1. | Ms. Sarojini Sahoo LL.M Nayagarh | 22.08.1981 31.08.2039 31.08.2041 | 25.02.2013 | 25.02.2013 | S.D.J.M, Berhampur 16.02.2019 | |
| 2. | Ms. Shila Priyadarshini Panda, LL.B Cuttack | 06.06.1988 30.06.2046 30.06.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M, Koraput 16.10.2017/ 28.02.2019 | To join as SDJM, Boudh |
| 3. | Ms. Sasmita Nayak LL.B Cuttack Cuttack | 11.07.1981 31.07.2039 31.07.2041 | 25.02.2013 | 25.02.2013 | S.D.J.M, Nuapada 16.11.2019 | |
| 4. | Shri Amitabh Panda, M.A. LL.B Khurda | 01.04.1980 31.03.2038 31.03.2040 | 25.02.2013 | 25.02.2013 | Assistant Director, O.J.A, Cuttack 06.03.2019 | |
| 5. | Shri Amit Kumar Barik, M.A. , LL.B Balasore | 30.05.1980 31.05.2038 31.05.2040 | 25.02.2013 | 25.02.2013 | S.D.J.M, Nabarangpur 28.02.2019 | |
| 6. | Shri Ved Prakash, B.A., LL.B (Hons) Gaya (Bihar) Patna | 18.08.1987 31.08.2045 31.08.2047 | 25.02.2013 | 25.02.2013 | S.D.J.M, Bhanjanagar 08.02.2019 | |
| 7. | Mrs. Shibanee Acharya, LL.M Cuttack/ Cuttack | 01.07.1976 30.06.2034 30.06.2036 | 25.02.2013 | 25.02.2013 | S.D.J.M, Anandpur 08.02.2019 | |
| 8. | Ms. Sangita Mishra, M.A., LL.B Jagatsinghpur | 08.06.1977 30.06.2035 30.06.2037 | 25.02.2013 | 25.02.2013 | S.D.J.M, Champua 12.04.2019 | |
| 9. | Ms. Madhusmita Jena, LL.M. Cuttack | 07.07.1988 31.07.2046 31.07.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M, Athamallik 08.02.2019 | |
| 10. | Ms. Arundhati Acharya, LL.B Jagatsinghpur Cuttack | 01.05.1982 30.04.2040 30.04.2042 | 25.02.2013 | 25.02.2013 | S.D.J.M, Gunupur 28.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 11. | Shri Pruthwiraj Padhan, LL.M Subarnapur S. Rampur | 16.07.1982 31.07.2040 31.07.2042 | 25.02.2013 | 25.02.2013 | S.D.J.M, Bonai 16.04.2019 | |
| 12. | Shri Digbijay Das, LL.M Balasore | 01.07.1986 30.06.2044 30.06.2046 | 25.02.2013 | 25.02.2013 | S.D.J.M, Cuttack 28.02.2020 | |
| 13. | Ms. Sudeepa Patra, LL.M Cuttack | 01.04.1986 31.03.2044 31.03.2046 | 25.02.2013 | 25.02.2013 | S.D.J.M, Jharsuguda 28.02.2019 | |
| 14. | Shri Chandrahash Behera, LL.M. Khurda | 03.08.1985 31.08.2043 31.08.2045 | 25.02.2013 | 25.02.2013 | S.D.J.M, Parlakhemundi 28.02.2019 | |
| 15. | Ms. Babita Dash LL.M Khurda | 05.07.1974 31.07.2032 31.07.2034 | 25.02.2013 | 25.02.2013 | S.D.J.M, Biramaharajpur 06.03.2019 | |
| 16. | Ms. Debashree Sahoo, LL.M Cuttack Cuttack | 12.03.1986 31.03.2044 31.03.2046 | 25.02.2013 | 25.02.2013 | S.D.J.M, Hindol 26.06.2019 | |
| 17. | Shri Krushna Chandra Nayak, LL.B Kalahandi Bhawanipatna | 14.11.1979 30.11.2037 30.11.2039 | 25.02.2013 | 25.02.2013 | S.D.J.M, Malkangiri 28.03.2019 | |
| 18. | Shri Subhankar Mishra, B.A. LL.B (Hons) Cuttack | 13.06.1988 30.06.2046 30.06.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M., Bhubaneswar 01.11.2017/ 24.06.2019 | |
| 19. | Shri Soumya Saurav B.A. LL.B (Hons) Sundargarh | 23.06.1989 30.06.2047 30.06.2049 | 25.02.2013 | 25.02.2013 | Asst. Registrar (Admn.), Orissa High Court, Cuttack 05.07.2018 | |
| 20. | Ms. Swapna Sagarika Mishra, LL.B Nayagarh | 29.03.1986 31.03.2044 31.03.2046 | 25.02.2013 | 25.02.2013 | S.D.J.M, Sambalpur 16.05.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 21. | Shri Rabi Narayan Behera , LL.B Puri Bhubaneswar | 26.11.1978 30.11.2036 30.11.2038 | 25.02.2013 | 25.02.2013 | S.D.J.M, Patnagarh 24.06.2019 | |
| 22. | Mrs. Sasmita Mishra , B.A. LL.B (Hons) Jagatsinghpur | 01.01.1988 31.12.2045 31.12.2047 | 25.02.2013 | 25.02.2013 | S.D.J.M, Sonepur 28.02.2020 | |
| 23. | Ms. Sonal Sharma LL.B Baragarh Baragarh | 16.04.1975 30.04.2033 30.04.2035 | 25.02.2013 | 25.02.2013 | S.D.J.M, Talcher 16.05.2019 | |
| 24. | Ms. Sradhanjali Ray LL.B Mayurbhanj Baripada | 25.08.1985 31.08.2043 31.08.2045 | 25.02.2013 | 25.02.2013 | S.D.J.M, Bhawanipatna 23.11.2019 | |
| 25. | Shri Biswajit Nayak , LL.M. Khurda | 01.01.1988 31.12.2045 31.12.2047 | 25.02.2013 | 25.02.2013 | S.D.J.M., Angul 29.06.2019 | |
| 26. | Shri Abhijit Kumar Purohit , LL.B Baragarh Baragarh | 05.06.1983 30.06.2041 30.06.2043 | 25.02.2013 | 25.02.2013 | S.D.J.M, Dhenkanal 01.05.2019 | |
| 27. | Shri Satyabrata Rana , LL.B Balasore | 05.06.1982 30.06.2040 30.06.2042 | 25.02.2013 | 25.02.2013 | S.D.J.M, Rairangpur 29.06.2019 | |
| 28. | Ms. Sunanda Sahu LL.M Ganjam | 27.05.1981 31.05.2039 31.05.2041 | 25.02.2013 | 25.02.2013 | SDJM, Jajpur 10.07.2019 | |
| 29. | Shri Pabitranda Pradhan , LL.M Puri/ Bhubaneswar | 08.07.1976 31.07.2034 31.07.2036 | 25.02.2013 | 25.02.2013 | S.D.J.M, Keonjhar 26.06.2019 | |
| 30. | Ms. Rasmita Sahoo B.A. LL.B (Hons) Puri | 04.03.1988 31.03.2046 31.03.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M, Banki 04.02.2020 | |
| 31. | Shri Paritosh Kumar Sethi , LL.M. Mayurbhanj | 16.08.1988 31.08.2046 31.08.2048 | 25.02.2013 | 25.02.2013 | S.D.J.M, Kamakshyanagar 24.06.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|-----------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 32. | Ms. Anjali Machhkhand , LL.M Bolangir | 21.04.1979 30.04.2037 30.04.2039 | 25.02.2013 | 25.02.2013 | S.D.J.M, Rairakhole 06.05.2019 | |
| 33. | Shri Debasish Bisoi , LL.M. Sundargarh Cuttack | 25.05.1987 31.05.2045 31.05.2047 | 01.02.2014 | 01.02.2014 | Addl. Asst. Commissioner of Endowments, Sambalpur 20.06.2019 | |
| 34. | Mrs. Anushruti Choudhury , LL.M Khurda Bhubaneswar | 22.10.1979 31.10.2037 31.10.2039 | 01.02.2014 | 01.02.2014 | S.D.J.M, Puri 09.07.2018/ 17.05.2019 | |
| 35. | Ms. Rutuparna Mishra , LL.M Angul | 14.09.1987 30.09.2045 30.09.2047 | 01.02.2014 | 01.02.2014 | S.D.J.M, Jagatsingpur 26.04.2019 | |
| 36. | Shri Santosh Kumar Panigrahi , LL.M. Rayagada Rayagada | 08.03.1976 31.03.2034 31.03.2036 | 01.02.2014 | 01.02.2014 | S.D.J. M, Chhatrapur 27.04.2019 | |
| 37. | Shri Janmejy Palei , LL.B Jajpur Jajpur | 18.03.1976 31.03.2034 31.03.2036 | 01.02.2014 | 01.02.2014 | S.D.J.M, Jeypore 10.04.2019 | |
| 38. | Shri Arup Nayak , LL.B Cuttack | 02.11.1980 30.11.2038 30.11.2040 | 01.02.2014 | 01.02.2014 | Civil Judge, Koraput 28.02.2019 | To join as SDJM, Koraput |
| 39. | Ms. Babita Patra , M.A. LL.B Khurda | 15.06.1978 30.06.2036 30.06.2038 | 01.02.2014 | 01.02.2014 | S.D.J.M, Nayagarh 24.12.2019 | |
| 40. | Shri Kailash Sahu , LL.M Subarnapur Bolangir | 03.02.1978 29.02.2036 28.02.2038 | 11.02.2013 01.02.2014 | 01.02.2014 | S.D.J.M, Bolangir 26.04.2019/ 16.11.2019 | |
| 41. | Shri Bibhu Kalyan Parhi , LL.M Bhadrak Bhadrak | 09.06.1984 30.06.2042 30.06.2044 | 01.02.2014 | 01.02.2014 | S.D.J.M, Nilagiri 16.11.2019 | |
| 42. | Dr. Reenati Mishra , M.A. LL.B, Ph.D, Balasore | 10.05.1977 31.05.2035 31.05.2037 | 01.02.2014 | 01.02.2014 | S.D.J.M, Baripada 08.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 43. | Ms. Chinmayee Jena, LL.B Cuttack | 30.06.1981 30.06.2039 30.06.2041 | 01.02.2014 | 01.02.2014 | S.D.J.M, Balliguda 03.02.2020 | |
| 44. | Shri Debijyoti Mohapatra, B.A. LL.B (Hons) Cuttack | 25.03.1984 31.03.2042 31.03.2044 | 01.02.2014 | 01.02.2014 | Asst. Registrar, Odisha Human Rights Commission, Bhubaneswar 05.02.2020 | |
| 45. | Ms. Neha Das, B.B.A. LL.B (Hons) Khurda Hyderabad | 14.11.1989 30.11.2047 30.11.2049 | 01.02.2014 | 01.02.2014 | S.D.J.M, Pallahara 23.11.2019 | |
| 46. | Ms. Neesha Samal B.B.A. LL.M Jajpur | 01.04.1987 31.03.2045 31.03.2047 | 01.02.2014 | 01.02.2014 | S.D.J.M, Kuchinda 16.11.2019 | |
| 47. | Shri Rana Ghosh LL.B Sambalpur Rairakhol/ Sambalpur | 02.12.1978 31.12.2036 31.12.2038 | 01.02.2014 | 01.02.2014 | S.D.J.M, Sundargarh 24.01.2020 | |
| 48. | Shri Rajendra Kumar Das, LL.B Jajpur/ Cuttack | 12.11.1984 30.11.2042 30.11.2044 | 01.02.2014 | 01.02.2014 | S.D.J.M, Rayagada 16.12.2019 | |
| 49. | Ms. Alakananda Mohanty, LL.M. Sambalpur | 12.07.1987 31.07.2045 31.07.2047 | 01.02.2014 | 01.02.2014 | S.D.J.M, Bhadrak 02.03.2020 | |
| 50. | Ms. Sandhya Rath, LL.M Cuttack Cuttack | 03.07.1981 31.07.2039 31.07.2041 | 01.02.2014 | 01.02.2014 | S.D.J.M, Khurda 15.07.2019/ 23.11.2019 | |
| 51. | Shri C.A. Desapriya Barik, LL.M. Jajpur | 17.07.1986 31.07.2044 31.07.2046 | 01.02.2014 | 01.02.2014 | S.D.J.M, Dharamgarh 23.03.2020 | |
| 52. | Ms. B.D.D. Chandana, LL.M. Cuttack Bhubaneswar | 12.10.1986 31.10.2044 31.10.2046 | 01.02.2014 | 01.02.2014 | S.D.J.M, Padampur 13.03.2020 | |
| 53. | Smt. Pranjya Pujaprada LL.M Dhenkanal | 01.07.1988 30.06.2046 30.06.2048 | 01.02.2014 | 01.02.2014 | S.D.J.M, Kendrapara 16.05.2019/ 28.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 54. | Ms. Ramadevi Soren, B.A. LL.B (Hons) Mayurbhanj Rairangpur | 04.07.1989 31.07.2047 31.07.2049 | 01.02.2014 | 01.02.2014 | S.D.J.M, Phulbani 04.02.2020 | |
| 55. | Ms. Baishali Nayak, LL.M Khurda | 14.06.1987 30.06.2045 30.06.2047 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Kolnara at Rayagada 09.07.2018 | To join as SDJM, Balasore |
| 56. | Ms. Navneeta Dash BLS/ LL.B Khurda | 12.04.1990 30.04.2048 30.04.2050 | 02.03.2015 | 02.03.2015 | Civil Judge, 2 nd Court, Cuttack 10.07.2019 | To join as SDJM, Athagarh |
| 57. | Ms. Sai Abhipsa Gochhayat, LL.M Angul | 15.08.1987 31.08.2045 31.08.2047 | 02.03.2015 | 02.03.2015 | S.D.J.M, Bargarh 24.06.2019/ 28.02.2020 | |
| 58. | Ms. Neha Agarwal LL.B Keonjhar | 13.10.1988 31.10.2046 31.10.2048 | 02.03.2015 | 02.03.2015 | S.D.J.M, Deogarh 02.03.2020 | |
| 59. | Ms. Leepa Mohanty LL.M Khurda Bhubaneswar | 28.07.1988 31.07.2046 31.07.2048 | 02.03.2015 | 02.03.2015 | S.D.J.M, Karanjia 28.02.2020 | |
| 60. | Shri Srideep Mishra, B.B.A. LL.B Khurda Cuttack | 30.10.1988 31.10.2046 31.10.2048 | 02.03.2015 | 02.03.2015 | Asst. Commissioner of Endowments, Bhubaneswar 25.02.2020 | |
| 61. | Shri Ranjan Kumar Pradhan, LL.B Angul | 15.06.1976 30.06.2034 30.06.2036 | 02.03.2015 | 02.03.2015 | S.D.J.M, Rourkela 21.09.2019 | |
| 62. | Shri Nikhil Bharat Mohanty, LL.M Bolangir Bhubaneswar | 14.11.1988 30.11.2046 30.11.2048 | 02.03.2015 | 02.03.2015 | S.D.J.M, Udala 28.02.2020 | |
| 63. | Ms. Mamita Sahoo, LL.B Puri Puri | 18.05.1980 31.05.2038 31.05.2040 | 02.03.2015 | 02.03.2015 | S.D.J.M, Titilagarh 04.02.2020 | |
| 64. | Shri Suman Jena LL.M Mayurbhanj Bhubaneswar | 13.04.1987 30.04.2045 30.04.2047 | 02.03.2015 | 02.03.2015 | Addl. Assistant Commissioner of Endowments, Cuttack 25.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 65. | Ms. Mami Behera, B.A. LL.B. Sonepur | 20.03.1990 31.03.2048 31.03.2050 | 02.03.2015 | 02.03.2015 | Civil Judge-cum - J.M.F.C, Jaleswar 24.06.2019 | |
| 66. | Shri Priya Ranjan Ojha, B.A. LL.B Jajpur | 26.07.1984 31.07.2042 31.07.2044 | 02.03.2015 | 02.03.2015 | Civil Judge, Bhadrak 27.04.2019 | |
| 67. | Ms. Jyotirmayee Das, LL.M Dhenkanal/ Cuttack | 02.01.1988 31.01.2046 31.01.2048 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Tangi 26.06.2019 | |
| 68. | Ms. Sumitra Sahoo B.A. LL.B(Hons) Cuttack Cuttack | 31.05.1988 31.05.2046 31.05.2048 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Odagaon 29.06.2019 | |
| 69. | Shri Asish Kumar Parichha, LL.B Kandhamal | 21.05.1989 31.05.2047 31.05.2049 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Raighar 26.06.2019 | |
| 70. | Shri Apurv Kumar Ray, LL.B Khurda New Delhi | 30.01.1981 31.01.2039 31.01.2041 | 02.03.2015 | 02.03.2015 | Civil Judge –cum- J.M.F.C, Odagaon 04.02.2020 | |
| 71. | Ms. Snigdha Panda, LL.B Angul Angul | 17.07.1985 31.07.2043 31.07.2045 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Bhogarai 15.07.2019 | |
| 72. | Ms. Anushila Roy, LL.M. Balasore | 06.10.1988 31.10.2046 31.10.2048 | 02.03.2015 | 02.03.2015 | Civil Judge-J.M.F.C, Bhawanipatna 15.07.2019 | |
| 73. | Shri Nishakar Sahoo LL.M Jajpur Jajpur | 17.01.1983 31.01.2041 31.01.2043 | 02.03.2015 | 02.03.2015 | Civil Judge, Khurda 23.11.2019 | |
| 74. | Ms. Soudamini Singh, B.A. LL.B (Hons) Jagatsinghpur | 28.03.1990 31.03.2048 31.03.2050 | 02.03.2015 | 02.03.2015 | Civil Judge-cum- J.M.F.C., Bolangir 16.11.2019 | |
| 75. | Ms. Manaswini Rath LL.M Jagatsinghpur Cuttack | 22.04.1988 30.04.2046 30.04.2048 | 02.03.2015 | 02.03.2015 | Civil Judge, Aska 03.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 76. | Ms. Rashmi Rekha Patra , B.A. LL.B Puri | 30.08.1989 31.08.2047 31.08.2049 | 02.03.2015 | 02.03.2015 | Civil Judge, Kujanga, 24.12.2019 | |
| 77. | Shri Bibhuti Bhusan Nayak , LL.M Boudh | 01.10.1981 30.09.2039 30.09.2041 | 02.03.2015 | 02.03.2015 | Civil Judge, Jagatsinghpur 16.11.2019 | |
| 78. | Ms. Sanghamitra Biswal , LL.M Cuttack | 02.01.1987 31.01.2045 31.01.2047 | 02.03.2015 | 02.03.2015 | J.M.F.C, Barpalli 16.10.2017 | |
| 79. | Shri Manas Ranjan Samantaray , LL.M Khurda | 24.02.1983 28.02.2041 28.02.2043 | 02.03.2015 | 02.03.2015 | Addl. Assistant Commissioner of Endowments, Berhampur 24.01.2020 | |
| 80. | Ms. Shradha Mandothia , B.B.A. LL.B (Hons) Angul | 19.04.1991 30.04.2049 30.04.2051 | 02.03.2015 | 02.03.2015 | Civil Judge-cum- J.M.F.C., Salipur 23.11.2019 | |
| 81. | Ms. Biswakalyani Mishra , LL.B Kendrapara Kendrapara | 12.07.1980 31.07.2038 31.07.2040 | 02.03.2015 | 02.03.2015 | Civil Judge-cum- J.M.F.C., Jajpur Road 08.11.2019 | |
| 82. | Shri Jitendriya Panigrahi , LL.B Nayagarh Bhubaneswar | 30.07.1981 31.07.2039 31.07.2041 | 02.03.2015 | 02.03.2015 | Civil Judge, Berhampur 25.02.2020 | |
| 83. | Ms. Sunita Rout , B.A. LL.B Bolangir Bolangir | 05.06.1986 30.06.2044 30.06.2046 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Lakhanpur 24.01.2020 | |
| 84. | Shri Tapan Kumar Behera , LL.B Ganjam Phulbani | 01.07.1981 30.06.2039 30.06.2041 | 02.03.2015 | 02.03.2015 | Civil Judge-cum- J.M.F.C, Soro 04.02.2020 | |
| 85. | Shri Alok Panda , LL.B Cuttack/ Cuttack | 19.12.1986 31.12.2044 31.12.2046 | 02.03.2015 | 02.03.2015 | Civil Judge, Sambalpur 28.02.2020 | |
| 86. | Ms. Rosy Tripathy , B.A. LL.B (Hons) Cuttack Cuttack | 02.06.1990 30.06.2048 30.06.2050 | 02.03.2015 | 02.03.2015 | Civil Judge, Bhubaneswar 16.03.2019/ 28.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 87. | Ms. Annapurna Sarangi , LL.M Khurda Cuttack | 23.08.1988 31.08.2046 31.08.2048 | 02.03.2015 | 02.03.2015 | Civil Judge, Puri 25.02.2020 | |
| 88. | Ms. Ipsita Mohanty , LL.M Cuttack Cuttack | 16.07.1983 31.07.2041 31.07.2043 | 02.03.2015 | 02.03.2015 | J.M.F.C (Outskirt), Bhubaneswar 04.11.2019/ 28.02.2020 | |
| 89. | Shri Asish Kumar Sahoo , LL.M Jajpur | 28.03.1988 31.03.2046 31.03.2048 | 02.03.2015 | 02.03.2015 | J.M.F.C, Kashipur 06.11.2017 | To join as Civil Judge, Balasore |
| 90. | Ms. Varsha Sharma , LL.B. Jharsuguda | 08.05.1988 31.05.2046 31.05.2048 | 02.03.2015 | 02.03.2015 | Civil Judge, Rourkela 02.03.2020 | |
| 91. | Ms. Lopamudra Prakash , LL.B Khurda Bhubaneswar | 24.06.1987 30.06.2045 30.06.2047 | 02.03.2015 | 02.03.2015 | Civil Judge, Jajpur 05.02.2020 | |
| 92. | Shri Asit Kumar Singh , B.A. LL.B (Hons) Keonjhar | 11.09.1987 30.09.2045 30.09.2047 | 02.03.2015 | 02.03.2015 | Civil Judge, Jharsuguda 28.02.2020 | |
| 93. | Ms. Sunanda Pradhan , LL.M Nayagarh Cuttack | 20.01.1983 31.01.2041 31.01.2043 | 02.03.2015 | 02.03.2015 | Civil Judge, Balasore 15.07.2019 | To join as Civil Judge, Koraput |
| 94. | Shri Loknath Mishra , B.A. LL.B Khurda | 21.02.1989 28.02.2047 28.02.2049 | 02.03.2015 | 02.03.2015 | Civil Judge--cum- J.M.F.C, Muribahal 14.09.2019 | |
| 95. | Ms. Sarmistha Subhadarshini Mohanty , B.A. LL.B Jajpur Bhubaneswar | 04.09.1989 30.09.2047 30.09.2049 | 02.03.2015 | 02.03.2015 | Civil Judge, 1 st Court, Cuttack 04.02.2020 | |
| 96. | Ms. Smaranika Pradhan , LL.M Puri Bhubaneswar | 10.05.1989 31.05.2047 31.05.2049 | 02.03.2015 | 02.03.2015 | Civil Judge--cum- J.M.F.C, Bhapur 11.05.2019 | |
| 97. | Ms. Nitisha Chandak , B.A. LL.B (Hons) Cuttack | 30.04.1989 30.04.2047 30.04.2049 | 02.03.2015 | 02.03.2015 | Civil Judge, Kendrapara 28.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 98. | Ms. Soumya Pradhan, B.A. LL.B. (Hons) Angul | 01.07.1991 30.06.2049 30.06.2051 | 02.03.2015 | 02.03.2015 | CJ-cum-J.M.F.C Boden 16.03.2019 | |
| 99. | Ms. Shanta Samal, B.B.A LL.B (Hons) Jajpur | 18.01.1991 31.01.2049 31.01.2051 | 02.03.2015 | 02.03.2015 | Civil Judge-J.M.F.C, Chhendipada 21.07.2019 | |
| 100. | Shri Dibyasachi Behera LL.B Cuttack | 28.06.1988 30.06.2046 30.06.2048 | 02.03.2015 | 02.03.2015 | Special Railway Magistrate, Khurda Road 02.07.2018 | |
| 101. | Shri Sarat Kumar Sahoo, LL.B Cuttack | 05.05.1979 31.05.2037 31.05.2039 | 02.03.2015 | 02.03.2015 | Civil Judge, Bargarh 28.02.2020 | |
| 102. | Shri Bishnu Prasad Debata, LL.B Puri | 17.06.1989 30.06.2047 30.06.2049 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Sanakhemundi 04.07.2018 | |
| 103. | Ms. Rekharani Panda, LL.B Puri | 21.05.1982 31.05.2040 31.05.2042 | 02.03.2015 | 02.03.2015 | J.M.F.C, Badamba 11.07.2018 | |
| 104. | Shri Suryakanta Acharya, LL.M Mayurbhanj Cuttack | 08.05.1983 31.05.2041 31.05.2043 | 02.03.2015 | 02.03.2015 | Gram Nyayadhikari, Junagarh 16.03.2020 | |
| 105. | Ms. Prajna Lalit Mishra, B.A. LLB (Hons), LLM (Puri) | 14.04.1989 30.04.2047 30.04.2049 | | 16.08.2016 | Civil Judge-cum- J.M.F.C, Niali 12.01.2019 | |
| 106. | Ms. Biswakalpita Mohanty, LL.B Khurda Cuttack | 15.07.1980 31.07.2038 31.07.2040 | 02.03.2015 | 02.03.2015 | Civil Judge-cum- J.M.F.C, Gondia 20.07.2019 | |
| 107. | Manas Ranjan Padhan, BA, LLB (Hons), Sonapur Cuttack | 02.05.1991 31.05.2049 31.05.2051 | 30.05.2016 | 30.05.2016 | J.M.F.C, Lusingha 28.02.2019 | |
| 108. | Ms. Shantashree Mohanty, LLM, Khurda | 13.05.1991 31.05.2049 31.05.2051 | 30.05.2016 | 30.05.2016 | J.M.F.C, Khallikote 10.04.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 109. | Sabyasachi Pradhan , LLM, (Kalahandi) | 22.06.1988 30.06.2046 30.06.2048 | 30.05.2016 | 30.05.2016 | Civil Judge-cum-J.M.F.C., Tarava 05.01.2019 | |
| 110. | Biswajit Mohapatra , BA, LLB (Hons), Cuttack Cuttack | 01.07.1990 31.07.2048 31.07.1950 | 30.05.2016 | 30.05.2016 | J.M.F.C (Transport), Berhampur 28.02.2020 | |
| 111. | Saubhagya Ranjan Pradhan , LL.M, Puri Bhubaneswar | 11.07.1988 31.07.2046 31.07.2048 | 30.05.2015 | 30.05.2016 | Civil Judge-cum-J.M.F.C, Chandahandi 05.01.2019 | |
| 112. | Rudra Prakash Nayak , BA, LLB (Hons), Khurda | 28.04.1991 30.04.2049 30.04.2051 | 30.05.2016 | 30.05.2016 | Asst. Secretary, Odisha State Legal Services Authority, Cuttack 27.01.2020 | |
| 113. | Ms. Lopamudra Behera , LLM, Jagatsinghpur | 29.06.1990 30.06.2048 30.06.2050 | 30.05.2016 | 30.05.2016 | J.M.F.C, Patrapur 08.02.2019 | |
| 114. | Monita Tripathy , LLM, Khurda Bhubaneswar | 01.06.1978 31.05.2036 31.05.2038 | 30.05.2016 | 30.05.2016 | Civil Judge--cum--J.M.F.C, Kabisuryanagar 28.02.2019 | |
| 115. | Sudhi Ranjan Dash , LLB, Cuttack | 10.07.1982 31.07.2040 31.07.2042 | 30.05.2016 | 30.05.2016 | J.M.F.C, Betanoti 08.02.2019 | |
| 116. | Arijit Das , LLB, Khurda Bhubaneswar | 29.10.1981 31.10.2039 31.10.2041 | 30.05.2016 | 30.05.2016 | J.M.F.C, Rampur 28.02.2019 | |
| 117. | Ms. Lipa Puspa Khuntia , LLB, Puri | 01.05.1987 30.04.2045 30.04.2047 | 30.05.2016 | 30.05.2016 | J.M.F.C, R.Udayagiri 16.04.2019 | |
| 118. | S. Kunmun Achary , LLM, Khurda Bhubaneswar | 02.07.1989 31.07.2047 31.07.2049 | 30.05.2016 | 30.05.2016 | Civil Judge--cum--J.M.F.C, Basta 12.01.2019 | |
| 119. | Rajesh Roshan Nanda , BA, LLB (Hons), Cuttack | 06.05.1992 31.05.2050 31.05.2052 | 30.05.2016 | 30.05.2016 | J.M.F.C, Reamal 16.02.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 120. | Chinmaya Kumar Padhi , LLB, Cuttack | 30.07.1978 31.07.2036 31.07.2038 | 30.05.2016 | 30.05.2016 | J.M.F.C, Pipili 28.02.2019 | |
| 121. | Ms. Sarojini Sahoo , LLM, Nayagarh Cuttack Cuttack | 12.07.1978 31.07.2036 31.07.2038 | 30.05.2016 | 30.05.2016 | J.M.F.C, Sinapali 12.04.2019 | |
| 122. | Ms. Ipsy Mohanty , BA, LLB (Hons), Cuttack | 26.02.1992 28.02.2050 28.02.2052 | 30.05.2016 | 30.05.2016 | J.M.F.C, Konark 06.03.2019 | |
| 123. | Biswadeepak Sahoo , LLB, Cuttack | 21.07.1987 31.07.2045 31.07.2047 | 30.05.2016 | 30.05.2016 | J.M.F.C, Laxmipur 08.02.2019 | |
| 124. | Ms. Rekharani Naik , LLB, Sambalpur Jharsuguda | 18.07.1981 31.07.2039 31.07.2041 | 30.05.2016 | 30.05.2016 | J.M.F.C, Seragada 08.02.2019 | |
| 125. | Gurucharan Jenamani , LLB, Dhenkanal | 02.05.1989 31.05.2047 31.05.2049 | 30.05.2016 | 30.05.2016 | J.M.F.C, Salipur 26.04.2019 | |
| 126. | Manoj Kumar Mohanty , LLB, Khurda | 05.05.1987 31.05.2045 31.05.2047 | 30.05.2016 | 30.05.2016 | J.M.F.C, Cuttack 02.03.2020 | |
| 127. | Ms. Pooja Dey , B.A, LL.B, Cuttack | 07.03.1992 31.03.2050 31.03.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Kujanga 24.06.2019 | |
| 128. | Gagan Sahu , LL.M, Ganjam Cuttack | 04.01.1987 31.01.2045 31.01.2047 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C., Daringibadi 01.05.2019 | |
| 129. | Jagdish Chandra Jena , LL.B, Puri | 15.05.1989 31.05.2047 31.05.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., Binika 24.06.2019 | |
| 130. | Ms. Sonali Aparajita , B.A, LL.B (Hons), Cuttack Cuttack | 30.07.1991 31.07.2049 31.07.2051 | 10.08.2017 | 10.08.2017 | J.M.F.C., Buguda 15.07.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 131. | Ms. Mansi Pradhan, B.A, LL.B (Hons), Bolangir | 11.01.1993 31.01.2051 31.01.2053 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Ghasipura 26.06.2019 | |
| 132. | Ms. Linky Priya Sahoo, B.A, LL.B (Hons), Sundargarh Sundargarh | 28.09.1989 30.09.2047 30.09.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., Kantabanji 17.05.2019 | |
| 133. | Ms. Pratyusha Kiran, B.A, LL.B (Hons), Khurda | 04.07.1993 31.07.2051 31.07.2053 | 10.08.2017 | 10.08.2017 | J.M.F.C (Rural), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019 10.07.2019 | |
| 134. | Gourav Purohit, LL.M, Bolangir | 01.01.1993 31.12.2050 31.12.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Kantamal 26.06.2019 | |
| 135. | Somya Ranjan Nayak, LL.B, Kalahandi Bhawanipatna | 18.08.1983 31.08.2041 31.08.2043 | 10.08.2017 | 10.08.2017 | J.M.F.C., Jaipatna 20.06.2019 | |
| 136. | Ms. Sonali Sarita, B.A, LL.B (Hons), Mayurbhanj | 21.09.1992 30.09.2050 30.09.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Bhubaneswar 06.03.2019 | |
| 137. | Ms. Rajashree Pattanayak, LL.B, Nayagarh | 28.08.1992 31.08.2050 31.08.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Hinjilicut 29.06.2019 | |
| 138. | Sanjaya Kumar Subhabrata Acharya, B.A, LL.B (Hons), Khurda | 05.06.1991 30.06.2049 30.06.2051 | 10.08.2017 | 10.08.2017 | J.M.F.C., Digapahandi 24.06.2019 | |
| 139. | Ms. Salomi Sahu, B.A, LL.B (Hons), Cuttack Cuttack | 20.05.1991 31.05.2049 31.05.2051 | 10.08.2017 | 10.08.2017 | J.M.F.C., Pattamundai 26.06.2019 | |
| 140. | Ms. Aurolipi Parija, B.A, LL.B (Hons), Cuttack | 06.07.1992 31.07.2050 31.07.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Basudevpur 15.07.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 141. | Ms. Pragyan Panda, LL.M, Bhadrak Cuttack | 02.08.1991 31.08.2049 31.08.2051 | 10.08.2017 | 10.08.2017 | C.J-cum-J.M.F.C., Parjang 14.09.2019 | |
| 142. | Ms. P.Sita Lakshmi, LL.M, Khurda | 11.12.1987 31.12.2045 31.12.2047 | 10.08.2017 | 10.08.2017 | J.M.F.C., Aul 16.05.2019 | |
| 143. | Ms. Pragyan Paramita Pratihari, B.A, LL.B (Hons), Puri/ Puri | 27.05.1989 31.05.2047 31.05.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., Soro 26.04.2019 | |
| 144. | Srujan Saraswat, B.A, LL.B (Hons), Khurda Bhubaneswar | 03.07.1992 31.07.2050 31.07.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Madanpur Rampur 16.05.2019 | |
| 145. | Ms. Isha Paty, B.A, LL.B (Hons), Khurda | 16.12.1989 31.12.2047 31.12.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., (Cognizance), Nimapara 29.06.2019 | |
| 146. | Jitendra Das, B.A, LL.B (Hons), Jajpur | 21.08.1991 31.08.2049 31.08.2051 | 10.08.2017 | 10.08.2017 | J.M.F.C., Sorada 27.04.2019 | |
| 147. | Ms. Sukanya Satpathy, B.A, LL.B (Hons), Khurda | 26.05.1992 31.05.2050 31.05.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Kodala 06.05.2019 | |
| 148. | Ms. Sushree Sangita Das, B.A, LL.B (Hons), Khurda Bhubaneswar | 05.07.1985 31.07.2043 31.07.2045 | 10.08.2017 | 10.08.2017 | J.M.F.C., G.Udayagiri 13.05.2019 | |
| 149. | Sishir Kumar Sahoo, LL.B, Keonjhar Champua | 28.07.1988 31.07.2046 31.07.2048 | 10.08.2017 | 10.08.2017 | J.M.F.C , Sohella 22.07.2019 | |
| 150. | Sidhartha Sankar Senapati, B.A, LL.B (Hons), Balasore | 08.06.1992 30.06.2050 30.06.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C. (Rural), Rourkela 27.07.2019 | |
| 151. | Mirza Aslam Baig, B.A, LL.B (Hons), Cuttack Cuttack | 24.10.1990 31.10.2048 31.10.2050 | 10.08.2017 | 10.08.2017 | J.M.F.C., Daspalla 31.08.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 152. | Pritish Kumar Rath, LL.M Puri | 13.09.1989 30.09.2047 30.09.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., Narasinghpur 29.06.2019 | |
| 153. | Srichandan Dash, LL.B, Ganjam Cuttack | 21.05.1985 31.05.2043 31.05.2045 | 10.08.2017 | 10.08.2017 | J.M.F.C., Bhuban 24.06.2019 | |
| 154. | Smt. Bishnupriya Samantaray, LL.M, Khurda | 17.12.1978 31.12.2036 31.12.2038 | 10.08.2017 | 10.08.2017 | J.M.F.C., Dhamnagar 01.07.2019 | |
| 155. | Patitapabana Panda, B.A, LL.B (Hons), Jajpur Cuttack | 15.03.1992 31.03.2050 31.03.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Barbil 29.06.2019 | |
| 156. | Hrushikesh Khemundu, B.A, LL.B (Hons), Koraput Bhubaneswar | 03.10.1991 31.10.2049 31.10.2051 | 10.08.2017 | 10.08.2017 | J.M.F.C., Talcher 16.04.2019 | |
| 157. | Ms. Subhasini Behera, B.A, LL.B (Hons), Cuttack | 23.04.1993 30.04.2051 30.04.2053 | 10.08.2017 | 10.08.2017 | J.M.F.C (Rural)., Balasore 10.08.2017/ 18.09.2018/ 28.01.2019 | To join as Gram Nyayadhikari, Kolnara at Rayagada |
| 158. | Smt. Saswati Mahapatra, LL.M, Cuttack | 07.07.1982 31.07.2040 31.07.2042 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C, Bheden 28.02.2020 | |
| 159. | Smt. Dhruvi Solanki, LL.B, Cuttack Cuttack | 09.02.1983 28.02.2041 28.02.2043 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C., Jatni 14.09.2019 | |
| 160. | Amit Kumar, LL.B, Jajpur | 17.12.1985 31.12.2043 31.12.2045 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Attabira 13.03.2020 | |
| 161. | Rajat Kumar Panda, LL.M, Jajpur | 01.07.1992 31.07.2050 31.07.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 162. | Ms. Ipsita Nanda, LL.M, Kendrapara Cuttack | 07.07.1988 31.07.2046 31.07.2048 | 10.08.2017 | 10.08.2017 | J.M.F.C., Ranpur 15.07.2019 | |
| 163. | Ms. Nilofer, B.A, LL.B (Hons), Balasore Cuttack | 19.03.1992 31.03.2050 31.03.2052 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C., Kesinga 04.02.2020 | |
| 164. | Santosh Kumar Barik, LL.B, Nayagarh Cuttack | 05.07.1985 31.07.2043 31.07.2045 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Puri 09.09.2019 | |
| 165. | Ms. Samapika Samadarsini, LL.M, Khurda Bhubaneswar | 22.10.1987 31.10.2045 31.10.2047 | 10.08.2017 | 10.08.2017 | J.M.F.C(Transport), Cuttack 10.08.2017/ 18.09.2018/ 28.01.2019/ 03.08.2019 | |
| 166. | Sadhanjeet Panda, LL.B, Bhadrak | 17.07.1987 31.07.2045 31.07.2047 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Rajnagar 28.03.2019 | |
| 167. | Ms. Sudeshna Patnaik, B.A, LL.B (Hons), Cuttack | 08.09.1992 30.09.2050 30.09.2052 | 10.08.2017 | 10.08.2017 | Civil Judge, Nimapara 16.11.2019 | |
| 168. | Abhinandan Nanda, B.A, LL.B (Hons), Dhenkanal New Delhi | 23.08.1987 31.08.2045 31.08.2047 | 10.08.2017 | 10.08.2017 | Civil Judge- J.M.F.C., Kokasara 26.08.2019 | |
| 169. | Bibek Sasmal, B.Sc, LL.B (Hons), Ganjam Cuttack | 27.01.1991 31.01.2049 31.01.2051 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C, Dasmantapur 25.02.2020 | |
| 170. | Smt. Sumitra Kumari Dash, LL.B, Ganjam Berhampur | 20.07.1980 31.07.2038 31.07.2040 | 10.08.2017 | 10.08.2017 | J.M.F.C., Tigiria 16.11.2019 | |
| 171. | Ms. Varsha Das, B.A, LL.B (Hons), Khurda | 15.02.1991 28.02.2049 28.02.2051 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Komna 02.03.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 172. | Abinash Chinara, B.A, LL.B (Hons), Keonjhar | 31.03.1993 31.03.2051 31.03.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Sundargarh 10.08.2017/ 18.09.2018/ 28.01.2019 | To join as JMFC (Rural), Balasore |
| 173. | Ms. Gayatri Mishra, LL.M, Cuttack Cuttack | 08.04.1980 30.04.2038 30.04.2040 | 10.08.2017 | 10.08.2017 | J.M.F.C., Banapur 16.03.2019 | |
| 174. | Niranjan Dash, LL.M, Khurda Cuttack | 04.07.1986 31.07.2044 31.07.2046 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Similliguda 06.03.2020 | |
| 175. | Pritish Mishra, LL.M, Nayagarh | 01.06.1988 31.05.2046 31.05.2048 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C, Boriguma 24.01.2020 | |
| 176. | Susanta Kumar Nayak, LL.B, Cuttack Cuttack | 14.06.1980 30.06.2038 30.06.2040 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C., Tirtol 02.11.2019 | |
| 177. | Dipak Kumar Sathua, LL.B, Khurda Bhubaneswar | 19.06.1977 30.06.2035 30.06.2037 | 10.08.2017 | 10.08.2017 | J.M.F.C., Khandapada 03.02.2020 | |
| 178. | Smt. Pragyan Paramita Swain, LL.B, Cuttack | 11.07.1977 31.07.2035 31.07.2037 | 10.08.2017 | 10.08.2017 | J.M.F.C., Chhatrapur 24.06.2019 | |
| 179. | Dillip Kumar Barik, LL.B, Bolangir Cuttack | 03.07.1977 31.07.2035 31.07.2037 | 10.08.2017 | 10.08.2017 | J.M.F.C., Purusottampur 25.02.2020 | |
| 180. | Ms. Pravati Rana, LL.M, Nayagarh Bhubaneswar | 05.10.1977 31.10.2035 31.10.2037 | 10.08.2017 | 10.08.2017 | J.M.F.C., Chandbali 24.01.2020 | |
| 181. | Subhankar Mohapatra, LL.B, Khurda | 15.04.1990 30.04.2048 30.04.2050 | 10.08.2017 | 10.08.2017 | Special Railway Magistrate, Kantabanji at Titilagarh 04.02.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 182. | Rohit Ranjan Mishra, LL.B, Bolangir | 03.07.1990 31.07.2048 31.07.2050 | 10.08.2017 | 10.08.2017 | J.M.F.C., Kotpad 23.11.2019 | |
| 183. | Gouri Sankar Panda, LL.B, Puri Cuttack | 01.08.1990 31.07.2048 31.07.2050 | 10.08.2017 | 10.08.2017 | J.M.F.C., Mottu 28.02.2020 | |
| 184. | Dhananjaya Nayak, LL.B, Bhadrak Bhadrak | 18.03.1977 31.03.2035 31.03.2037 | 10.08.2017 | 10.08.2017 | J.M.F.C., Rourkela 25.03.2019 | To join as Civil Judge, 2 nd Court, Cuttack |
| 185. | Pravat Kumar Samal LL.M, Cuttack Cuttack | 25.05.1989 31.05.2047 31.05.2049 | 10.08.2017 | 10.08.2017 | J.M.F.C., Saintala 08.11.2019 | |
| 186. | Ms. Ankita Sharma, B.A, LL.B (Hons), Bolangir | 29.05.1992 31.05.2050 31.05.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Jajpur Road 05.02.2020 | |
| 187. | Soumya Sankar Mahanta, LL.M, Keonjhar Keonjhar | 17.08.1982 31.08.2040 31.08.2042 | 10.08.2017 | 10.08.2017 | J.M.F.C., Athagarh 24.06.2019 | |
| 188. | Ms. Monalisa Dash, B.A, LL.B (Hons), Boudh | 10.10.1992 31.10.2050 31.10.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Nayagarh 29.06.2019 | |
| 189. | Ms. Reshma Dhal Bisoi, B.A, LL.B (Hons), Angul | 01.09.1991 31.08.2049 31.08.2051 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Kashinagar 28.02.2020 | |
| 190. | Ms. Anuradha Sharma, LL.B, Cuttack/ Cuttack | 19.10.1988 31.10.2046 31.10.2048 | 10.08.2017 | 10.08.2017 | Gram Nyayadhikari, Dunguripali 28.02.2020 | |
| 191. | Habibur Raheman Siddiqui, LL.B, Cuttack | 02.06.1990 30.06.2048 30.06.2050 | 10.08.2017 | 10.08.2017 | J.M.F.C., Khariar 23.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 192. | Ms. Parveen Mandal, LL.B, Khurda Bhubaneswar | 21.09.1976 31.09.2034 31.09.2036 | 10.08.2017 | 10.08.2017 | Civil Judge-cum- J.M.F.C., Umerkote 16.11.2019 | |
| 193. | Ms. Punam Seth, LL.B, Sambalpur Rourkela | 14.01.1985 31.01.2043 31.01.2045 | 10.08.2017 | 10.08.2017 | J.M.F.C., Rajgangpur 02.03.2020 | |
| 194. | Kumar Spandan, LL.M, Mayurbhanj | 10.07.1992 31.07.2050 31.07.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C., Bissam-Cuttack 24.12.2019 | |
| 195. | Ms. Sharmistha Jena, B.A, LL.B (Hons), Balasore Balasore | 07.06.1992 30.06.2050 30.06.2052 | 10.08.2017 | 10.08.2017 | J.M.F.C (Cog.), Aska 16.03.2020 | |
| 196. | Soumya Ranjan Prusty, LL.M, Kendrapara Cuttack | 21.12.1986 31.12.2044 31.12.2046 | 10.08.2017 | 10.08.2017 | J.M.F.C., Chandikhole 04.11.2019 | |
| 197. | Shri Vikash Goel, B.A LL.B (Hons) Sundargarh | 21.10.1993 31.10.2051 31.10.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jharsuguda 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 198. | Shri Manindra Bhusan Sahu B.A LL.B (Hons) Ganjam | 28.03.1994 31.03.2052 31.03.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 199. | Ms. Shruti Swarupa Sahoo B.A LL.B (Hons) Dhenkanal | 04.01.1994 31.01.2052 31.01.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 200. | Smt. Pratima Sahoo LL.B Puri | 19.10.1991 31.10.2049 31.10.2051 | 30.07.2018 | 30.07.2018 | J.M.F.C, Nayagarh 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 201. | Shri Sabyasachi Panda, B.A LL.B (Hons) Kendrapara | 03.06.1992 30.06.2050 30.06.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 202. | Shri Pratyush Kumar Chand, LL.B Jharsuguda | 17.05.1990 31.05.2048 31.05.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sundargarh 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 203. | Shri Trijeeb Kumar Nanda, LL.B Sonepur | 29.06.1989 30.06.2047 30.06.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 204. | Shri Paras Padhi, B.B.A. LL.B Khurda | 09.08.1993 31.08.2051 31.08.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Kendrapara, 05.08.2019/ 29.11.2019 | |
| 205. | Ms. Monalisa Panda, B.B.A. LL.B (Hons), Khurda | 17.01.1993 31.01.2051 31.01.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 206. | Ms. Siona Siddharth Moharana, B.A LL.B (Hons) Cuttack | 02.10.1990 31.10.2048 31.10.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 207. | Shri Sanjib Panda, LL.B Dhenkanal/ Cuttack | 19.07.1989 31.07.2047 31.07.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 208. | Smt. Soumya Rao LL.B Cuttack | 06.01.1987 31.01.2045 31.01.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 209. | Ms. Sinkun Ray, B.Sc LL.B Khurda | 08.02.1994 29.02.2052 28.02.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 210. | Shri Anurag Dehury , B.A. LL.B Sundargarh | 16.10.1993 31.10.2051 31.10.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhawanipatna 05.08.2019/ 29.11.2019 | |
| 211. | Smt. Snataki Dash , LL.M Boudh | 10.07.1991 31.07.2049 31.07.2051 | 30.07.2018 | 30.07.2018 | J.M.S.C, Bhawanipatna 30.07.2018/ 11.12.2019/ 13.12.2019 | |
| 212. | Ms. Swojali Mohanty , B.A. LL.B Cuttack | 28.08.1990 31.08.2048 31.08.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 213. | Shri Sumit Kumar Panigrahi , LL.B Baragarh | 22.07.1990 31.07.2048 31.07.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Nuapada 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 214. | Ms. Soumya Sonalika , BBA LLB Khurda | 12.05.1993 31.05.2051 31.05.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 215. | Shri Sidhartha Sankar Jena , B.A LL.B (Hons) Nayagarh | 26.07.1989 31.07.2047 31.07.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 216. | Shri Pratap Chandra Prusty , LL.B Nayagarh | 04.06.1987 30.06.2045 30.06.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 217. | Ms. Arunima Dash , B.A LL.B (Hons) Cuttack | 18.03.1992 31.03.2050 31.03.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.05.2018/ 29.11.2019 | |
| 218. | Ms. Anju Sahu , .LL.B Baragarh | 18.06.1989 30.06.2047 30.06.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Dharamgarh 30.07.2018/ 03.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 219. | Ms. Ankita Guru, B.B.A. LL.B Ganjam | 08.07.1992 31.07.2050 31.07.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Paralakhemundi 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 220. | Shri Kishore Kumar Nath, LL.B Cuttack | 02.03.1980 31.03.2038 31.03.2040 | 30.07.2018 | 30.07.2018 | J.M.F.C, Pattamundai 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 221. | Ms. Sheetal Barsha, B.A LL.B (Hons) Nayagarh | 12.09.1990 30.09.2048 30.09.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Balliguda 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 222. | Ms. Era Pattanaik B.A LL.B (Hons) Mayurbhanj | 25.06.1990 30.06.2048 30.06.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jaleswar 28.02.2020 | |
| 223. | Ms. Jewel Pattanaik B.A LL.B (Hons) Puri | 04.05.1994 31.05.2052 31.05.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jajpur 05.08.2019/ 29.11.2019 | |
| 224. | Shri Srikant Padhy, LL.B Rayagada | 21.04.1987 30.04.2045 30.04.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Malkanagiri 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 225. | Ms. Shristi Samanta, B.A LL.B (Hons) Sundargarh | 14.05.1994 31.05.2052 31.05.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Deogarh 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 226. | Shri Surakshit Mishra, LL.B Bolangir | 22.06.1981 30.06.2039 30.06.2041 | 30.07.2018 | 30.07.2018 | Civil Judge-cum- J.M.F.C, Similliguda 28.02.2020 | |
| 227. | Shri Ambikesh Panigrahi, B.A LL.B (Hons) Cuttack | 11.11.1992 30.11.2050 30.11.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C (2 nd Court), Nimapara 30.07.2018/ 03.08.2019/ 29.11.2019 | JMFC (2nd Court) |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 228. | Ms. Vijay Laxmi Mohapatra , LL.B Jharsuguda, Cuttack/ Delhi | 24.09.1988 30.09.2046 30.09.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 229. | Mohammed Shah Faisal , B.A LL.B Khurda | 14.11.1993 30.11.2051 30.11.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jagatsinghpur 05.08.2019/ 29.11.2019 | |
| 230. | Smt. Sarita Kumari Panda , LL.B Cuttack | 20.07.1979 31.07.2037 31.07.2039 | 30.07.2018 | 30.07.2018 | J.M.F.C, Kenrdpara 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 231. | Shri Naroj Kumar Sahu , LL.B Sambalpur | 08.07.1986 31.07.2044 31.07.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baragarh 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 232. | Shri Banil Kumar Khatai , LL.B Ganjam Berhampur | 12.06.1988 30.06.2046 30.06.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Paralakhemundi 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 233. | Ms. Tanwi Rath B.A LL.B (Hons) Khurda | 20.09.1993 30.09.2051 30.09.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jajpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 234. | Smt. Sumitra Biswal , LL.B Cuttack | 10.06.1979 30.06.2037 30.06.2039 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jagatsinghpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 235. | Ms. Deeparani Jena , LL.B Keonjhar | 16.06.1989 30.06.2047 30.06.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jajpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 236. | Shri Partha Pratik , B.A LL.B (Hons) Mayurbhanj | 22.04.1990 30.04.2048 30.04.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 237. | Smt. Pranati Patel, LL.B Sundargarh | 07.07.1984 31.07.2042 31.07.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Deogarh 30.07.2018/ 03.08.2019/ | L.R |
| 238. | Ms. Maitri Samantaray, LL.B Cuttack | 16.02.1990 29.02.2048 28.02.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Dhenkanal 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 239. | Ms. Suprabha Kundu, LL.B Jajpur | 11.05.1993 31.05.2051 31.05.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Anandpur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 240. | Ms. Rashmi Narayani Mishra, LL.B Cuttack | 25.07.1979 31.07.2037 31.07.2039 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 241. | Shri Sourav Sagar Pradhan, B.A LL.B (Hons) Deogarh | 30.06.1994 30.06.2052 30.06.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Rourkela 25.02.2020 | |
| 242. | Shri Bishwa Bhusan Nayak, LL.B Kendrapara | 11.04.1980 30.04.2038 30.04.2040 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 243. | Shri Sangram Kumar Mishra, LL.B Khurda | 04.05.1984 31.05.2042 31.05.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 244. | Ms. Narmada Kar, LL.B Cuttack | 29.05.1989 31.05.2047 31.05.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 245. | Ms. Sasmita Sahoo, LL.B Cuttack | 19.07.1987 31.07.2045 31.07.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 246. | Ms. Rajashree Aryabala Tripathy B.Sc LL.B (H) Angul | 21.03.1992 31.03.2050 31.03.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Dhenkanal 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 247. | Shri Saurav Sharma, B.A LL.B (Hons) Sambalpur | 05.01.1991 31.01.2049 31.01.2051 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 248. | Shri Sovan Kumar Panda, LL.B Khurda | 02.07.1993 31.07.2051 31.07.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Rayagada 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 249. | Ms. Swastika Panda, B.A LL.B (Hons) Jharsuguda | 23.01.1994 31.01.2052 31.01.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bargarh 05.08.2019/ 29.11.2019 | |
| 250. | Ms. Pratyasha Ray B.A LL.B (Hons) Bolangir | 27.01.1989 31.01.2047 31.01.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sonepur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 251. | Ms. Sasmita Sethy, LL.B Cuttack | 27.05.1981 31.05.2039 31.05.2041 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baripada 05.08.2019/ 29.11.2019 | |
| 252. | Smt. Sanghamitra Dwibedi LL.B Kendrapara | 28.04.1988 30.04.2046 30.04.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baripada 05.08.2019/ 29.11.2019 | |
| 253. | Ms. Sunita Biswal B.A LL.B (Hons) Khurda | 08.05.1989 31.05.2047 31.05.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Boudh 05.8.2019/ 29.11.2019 | |
| 254. | Smt. Subhashree Mall, LL.B Khurda | 29.04.1984 30.04.2042 30.04.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 255. | Ms. Chuneey Nayak, LL.B Nayagarh | 29.06.1986 30.06.2044 30.06.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 256. | Ms. Sipra Priyadarsini Sahu, B.A LL.B (Hons) Jagatsinghpur | 15.02.1994 28.02.2042 29.02.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Keonjhar 05.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 257. | Smt. Sudhabai Agrawal , LL.B Sambalpur | 27.11.1986 30.11.2044 30.11.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Titlagarh 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 258. | Shri Diptiranjana Dash , LL.B Puri | 01.06.1985 31.05.2043 30.05.2045 | 30.07.2018 | 30.07.2018 | J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 259. | Smt. Banaja Mohanty , LL.B Kalahandi | 04.07.1978 31.07.2036 31.07.2038 | 30.07.2018 | 30.07.2018 | J.M.F.C, Nawarangpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 260. | Ms. Lipsa Rout , B.A LL.B (Hons) Kendrapara | 09.02.1994 29.02.2052 28.02.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhadrak 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 261. | Ms. Shruti Patnaik , B.A LL.B Khurda | 10.04.1991 30.04.2049 30.04.2051 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 262. | Shri Asit Kumar Sahoo , B.A LL.B (Hons) Sundargarh | 09.07.1990 31.07.2048 30.07.2050 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 263. | Ms. Sunila Mishra , LL.B. Nayagarh | 03.07.1986 31.07.2044 31.07.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhanjanagar 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 264. | Ms. Diptimayee B.A LL.B (Hons) Bhadrak | 06.10.1988 31.10.2046 31.10.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Berhampur 02.03.2020 | |
| 265. | Ms. Swarnaprava Swain , B.A LL.B (Hons) Khurda | 24.05.1988 30.05.2046 30.05.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Aska 30.07.2018/ 03.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 266. | Ms. Monica Acharya, B.A LL.B (Hons) Cuttack | 18.02.1993 28.02.2051 28.02.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 267. | Smt. Bimal Laxmi Choudhury, LL.B Cuttack | 02.07.1981 31.07.2039 31.07.2041 | 30.07.2018 | 30.07.2018 | J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 268. | Shri Umakanta Behera, LL.B Keonjhar | 15.08.1981 31.08.2039 31.08.2041 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 269. | Ms. Pooja Jain LL.B Angul | 28.04.1989 30.04.2047 30.04.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jharsuguda 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 270. | Shri Siddhant Mishra, B.A LL.B (Hons) Cuttack | 11.12.1993 31.12.2051 31.12.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Puri 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 271. | Smt. Suhani Patnaik, B.A LL.B (Hons) Khurda | 20.05.1992 31.05.2050 31.05.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 272. | Ms. Aishwarya Kar, B.A LL.B (Hons) Jajpur | 30.03.1993 31.03.2051 31.03.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Keonjhar 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 273. | Shri Tarini Prasad Sahoo, LL.B Dhenkanal/ Cuttack | 31.03.1989 31.03.2047 31.03.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Angul 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 274. | Ms. Milon Tandi, B.A LL.B (Hons) Khurda | 10.07.1991 31.07.2049 31.07.2051 | 30.07.2018 | 30.07.2018 | J.M.F.C, Balasore 30.07.2018/ 03.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 275. | Ms. Jyotirmayee Sarangi B.A LL.B (Hons) Cuttack | 01.02.1994 31.01.2052 31.01.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Khurda 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 276. | Ms. Itishree Mohapatra B.A LL.B (Hons) Khurda | 02.06.1992 30.06.2050 30.06.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Rourkela 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 277. | Ms. Diptimayee Sahu, LL.B Baragarh | 12.06.1986 30.06.2044 30.06.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 278. | Ms. Bidyutalata Pradhan, LL.B Sambalpur | 27.08.1986 31.08.2044 31.08.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sundargarh 30.07.2018/ 03.08.2019/ 29.11.2019 | To join as JMFC, Rourkela |
| 279. | Smt. Sibani Mishra, LL.B Khurda | 14.06.1986 30.06.2044 30.06.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Boudh 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 280. | Shri Himanshu Sekhar Acharya, LL.B Keonjhar | 15.06.1983 30.06.2041 30.06.2043 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sambalpur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 281. | Ms. Samikshya Mohanty B.A LL.B (Hons) Jajpur | 17.05.1994 31.05.2052 31.05.2054 | 30.07.2018 | 30.07.2018 | J.M.F.C, Champua 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 282. | Smt. Nilima Sarangi LL.B Cuttack | 05.06.1984 30.06.2042 30.06.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 283. | Ms. Ananya Das B.A LL.B (Hons) Puri | 10.01.1992 31.01.2050 31.01.2052 | 30.07.2018 | 30.07.2018 | J Civil Judge--cum- J.M.F.C, Mohana 02.03.2020 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 284. | Shri Yudhisthir Dalei LL.B Nayagarh | 28.04.1984 30.04.2042 30.04.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Berhampur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 285. | Ms. Priyadarsini Tripathy LL.B Cuttack | 14.04.1989 30.04.2047 30.04.2049 | 30.07.2018 | 30.07.2018 | J.M.F.C, Baripada 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 286. | Ms. Zarine Khan B.A LL.B (Hons) Khurda | 12.03.1992 31.03.2050 31.03.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Kendrapara 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 287. | Smt. Prangya Paramita Mohanty LL.B Jagatsinghpur | 06.06.1988 30.06.2046 30.06.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Phulbani 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 288. | Shri Abinash Nanda B.A LL.B (Hons) Sonepur | 04.06.1993 30.06.2051 30.06.2053 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bolangir 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 289. | Smt. Payal Gupta, LL.B Cuttack / Hariyana | 19.09.1985 30.09.2043 30.09.2045 | 30.07.2018 | 30.07.2018 | J.M.F.C, Phulbani 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 290. | Shri Charan Kumar Jena, LL.B Puri/ Bhubaneswar | 08.06.1988 30.06.2046 30.06.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Talcher 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 291. | Ms. Jhilileena Nayak, LL.B Puri | 20.07.1983 31.07.2041 31.07.2043 | 30.07.2018 | 30.07.2018 | J.M.F.C, Rairangpur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 292. | Smt. Sunita Mishra LL.B Khurda | 12.02.1987 28.02.2045 28.02.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jeypore 30.07.2018/ 03.08.2019/ 29.11.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|--|------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 293. | Smt. Varsha Mohanty , LL.B Khurda | 23.11.1984 30.11.2042 30.11.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 294. | Shri Deepankar Bal B.A LL.B (Hons) Khurda/ Hariyana | 04.08.1985 31.08.2043 31.08.2045 | 30.07.2018 | 30.07.2018 | J.M.F.C, Gunupur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 295. | Shri Nityanand Choubey LL.B Sambalpur | 03.03.1986 31.03.2044 31.03.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhawanipatna 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 296. | Shri Padmalav Majhi , LL.B Ganjam | 15.03.1986 31.06.2044 31.03.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Malkanagiri 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 297. | Ms. Ananya Aparimita , LL.B Jagatsinghpur | 13.06.1988 30.06.2046 30.06.2048 | 30.07.2018 | 30.07.2018 | J.M.F.C, Cuttack 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 298. | Shri Amit Kumar Behera , LL.B Balasore | 05.03.1987 31.03.2045 31.03.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Basudevpur 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 299. | Smt. Nisha Agrawal LL.B Cuttack | 30.10.1984 31.10.2042 31.10.2044 | 30.07.2018 | 30.07.2018 | J.M.F.C, Dhenkanal 05.08.2019/ 29.11.2019 | |
| 300. | Shri Biraja Prasad Panda , LL.B Khurda | 25.06.1986 30.06.2044 30.06.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Keonjhar 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 301. | Shri Bhanupratap Mishra LL.B Cuttack | 03.06.1987 30.06.2045 30.06.2047 | 30.07.2018 | 30.07.2018 | J.M.F.C, Jeypore 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|--|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 302. | Ms. Priyadarshini Kumbhar , B.Sc LL.B (H) Bolangir | 19.11.1992 30.11.2050 30.11.2052 | 30.07.2018 | 30.07.2018 | J.M.F.C, Sonapur 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 303. | Smt. Roshnibala Senapati , LL.B Jajpur | 07.07.1981 31.07.2039 31.07.2041 | 30.07.2018 | 30.07.2018 | J.M.F.C, Koraput 30.07.2018/ 03.08.2019/ 29.11.2019 | |
| 304. | Shri Sthitapragnya Biswal , LL.B Cuttack | 11.04.1978 30.04.2036 30.04.2038 | 30.07.2018 | 30.07.2018 | J.M.F.C, Bhubaneswar 30.07.2018/ 03.08.2019/ 29.11.2019 | L.R |
| 305. | Shri Surya Narayan Mohanty , LL.B Puri | 11.07.1986 31.07.2044 31.07.2046 | 30.07.2018 | 30.07.2018 | J.M.F.C, Rayagada 30.07.2018/ 03.08.2019/ 29.11.2019 | To join as JMFC, Kashipur |
| 306. | Ms. Ipsita Abhinandita Mishra , B.A, LL.B, Angul | 24.02.1995 28.02.2053 28.02.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 307. | Sri Tanmaya Ranjan Das , B.A, LL.B, Balasore | 11.12.1994 31.12.2052 31.12.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 308. | Ms. Shrutakirti Acharya , LL.B, Cuttack | 14.06.1990 30.06.2048 30.06.2050 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Kendrapara 24.09.2019 | |
| 309. | Ms. Reeti Tripathy , B.A, LL.B, Jagatsinghpur | 09.04.1995 30.04.2053 30.04.5055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Jajpur 24.09.2019 | |
| 310. | Sri Chinmaya Das , B.A, LL.B, Balasore | 12.07.1995 31.07.2053 31.07.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Baripada 24.09.2019 | |
| 311. | Ms. Shreemayee Nanda , B.A, LL.B, Cuttack | 08.12.1994 31.12.2052 31.12.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Dhenkanal 24.09.2019 | |
| 312. | Ms. Subhalaxmi Priyadarsini , B.A, LL.B, Ganjam | 23.05.1995 31.05.2053 31.05.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Paralakhemundi 24.09.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|--|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 313. | Ms. Ritika Garg, Bsc, LL.B, Rayagada | 01.01.1995 31.12.2052 31.12.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Bhawanipatna 24.09.2019 | |
| 314. | Sri Prakash Kumar Kar, LL.B, Bhadrak | 08.01.1989 31.01.2047 31.01.2049 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.2019 | |
| 315. | Ms. Taslima Das, LL.B, Jagatsinghpur | 02.07.1994 31.07.2052 31.07.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Jajpur 24.09.2019 | |
| 316. | Ms. Angswarupa Chatterjee, BBA, LL.B, BBSR/ Kolkata (W.B) | 13.01.1994 31.01.2052 31.01.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.2019 | |
| 317. | Sri Tarun Kumar Sethi, B.A, LL.B, Khurda | 28.01.1994 31.01.2052 31.01.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 318. | Ms. Ritika Jena, B.A, LL.B, Cuttack | 15.04.1994 30.04.2052 30.04.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Bhadrak 24.09.2019 | |
| 319. | Ms. Hitashree Behera, B.A, LL.B, Mayurbhanj | 20.04.1994 30.04.2052 30.04.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.25019 | |
| 320. | Sri Suvankar Mohanty, BBA, LL.B, Khurda | 23.09.1993 30.09.2051 30.09.2052 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Berhampur 24.09.2019 | |
| 321. | Ms. Pracheta Priyadashini Mohapatra, B.A, LL.B, Ganjam | 08.07.1993 31.07.2051 31.07.2053 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Nayagarh 24.09.2019 | |
| 322. | Sri Pravin Kumar Hota, B.A, LL.B, Sundargarh | 22.11.1991 30.11.2049 30.11.2051 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Anandpur 24.09.2019 | |
| 323. | Ms. Shrabani Acharya, BBA, LL.B, Cuttack | 20.01.1995 31.01.2053 31.01.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Bhadrak 24.09.2019 | |
| 324. | Sri Manoj Kumar Das Mohapatra, LL.B, Balasore | 27.08.1986 31.08.2044 31.08.2046 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |

| Sl. No. | Name, Qualification, Home District, Place of Practice | Date of Birth, Date of Retirement (58) (60) | Date of entry into Govt. service, Date of entry into judiciary | Date of joining in respective service / Date of confirmation | Present Post Date of joining | Remarks |
|---------|---|---|--|--|---|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 325. | Ms. Puja Priyadarshini Pati, Bsc., LL.B, Dhenkanal | 15.05.1994 31.05.2052 31.05.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 326. | Sri Satyanarayan Dash, B.A, LL.B, Puri | 27.11.1994 30.11.2052 30.11.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 327. | Ms. Debashree Das, LL.B, Cuttack | 19.11.1992 30.11.2052 30.11.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Puri 24.09.2019 | |
| 328. | Ms. Pallavi Priyadasini Dash, LL.B, Khurda | 08.03.1995 31.08.2053 31.08.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Puri 24.09.2019 | |
| 329. | Sri Harmohan Dash, LL.B, Puri | 30.12.1985 31.12.2043 31.12.2045 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 330. | Ms. Parinita Nayak, LL.B, Khurda | 01.03.1990 29.02.2048 28.02.2050 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 331. | Ms. Smitashree Banikalyani Mishra, B.A, LL.B, Cuttack | 28.02.1993 28.02.2051 28.02.2053 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Puri 24.09.2019 | |
| 332. | Ms. Pragyan Rout, LL.B, Khurda | 06.09.1982 30.09.2040 30.09.2042 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Berhampur 24.09.2019 | |
| 333. | Sri A. Abhinash Naidu, B.A, LL.B, Puri | 12.01.1995 31.01.2053 31.01.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Cuttack 24.09.2019 | |
| 334. | Ms. Preranashree Deo, B.A, LL.B, Ganjam | 18.12.1991 31.12.2049 31.12.2051 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Phulbani 24.09.2019 | |
| 335. | Ms. Soumyashree Mahapatra, B.A, LL.B, Khurda | 07.03.1995 31.03.2053 31.03.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Puri 24.09.2019 | |
| 336. | Sri Sumanta Kumar Pattnaik, LL.B, Kalahandi | 08.08.1990 31.08.2048 31.08.2050 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Nabarangpur 24.09.2019 | |

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|---------|---|---|--|--|--|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 337. | Ms. Nazeda Khatun, LL.B, Sambalpur | 10.12.1993 31.12.2051 31.12.2053 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Bargarh 24.09.2019 | |
| 338. | Ms. Monali Behera, B.A, LL.B, Cuttack | 04.02.1995 28.02.2053 28.02.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.2019 | |
| 339. | Sri Anusam Dash, BBA, LL.B Khurda | 05.03.1992 31.03.2050 31.03.2052 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Berhampur 24.09.2019 | |
| 340. | Sri Pradosh Kumar Dash, LL.B, Khurda | 24.08.1993 31.08.2051 31.08.2053 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Baripada 24.09.2019 | |
| 341. | Ms. Soncy Senile, B.A, LL.B, Bhadrak | 05.11.1994 30.11.2052 30.11.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.2019 | |
| 342. | Sri Somesh Somyajit Panda, B.A, LL.B, Cuttack | 28.05.1995 31.05.2053 31.05.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Balasore 24.09.2019 | |
| 343. | Ms. Sonali Mohanty, LL.B, Khurda | 27.02.1993 28.02.2051 28.02.2053 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Berhampur 24.09.2019 | |
| 344. | Ms. Shreeya Reetuparna Sahu, B.A, LL.B, Kalahandi | 21.06.1995 30.06.2053 30.06.2055 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Aska 24.09.2019 | |
| 345. | Ms. Sudha Shree Surjhalia, B.A, LL.B, Sundargarh | 01.11.1994 31.10.2052 31.10.2054 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Baripada 24.09.2019 | |
| 346. | Sri Ashwini Kumar Sahu, LL.B., Sundargarh | 02.04.1989 30.04.2047 30.04.2049 | 24.09.2019 | 24.09.2019 | Civil Judge on Probation, Keonjhar 24.09.2019 | |

N.B : The above Draft Civil List is uploaded in the website pending approval of the same in the Full Court.

